

**Action Taken Report in light of the directions issued by the Hon'ble NGT (PB), New Delhi in O.A No. 167 of 2022 dated 05.05.2022 in the matter of Dilip Kumar & Ors. Vs State of Jharkhand**

In light of the directions issued by the Hon'ble NGT (PB), New Delhi in O.A No. 167 of 2022 dated 05.05.2022 in the matter of Dilip Kumar & Ors. Vs State of Jharkhand, a Joint Committee has been constituted to ascertain the factual position of the grievance raised by the petitioner against *"Stone Chips loading unit is being run in Dumka Railway Station in which loading and unloading work of at least one goods- rack is done every day spreading huge quantity of stone dust in and around the station premises creating thick layer of stone dust on platform, trees, plant and rooftop in a radius of 1.15 kms and causing breathing problems and serious health hazards to the inhabitants. It is further stated that the railway authorities have also allowed establishment of Coal Loading Yard very near to the abovesaid unit by completely ignoring woes and worries of the inhabitants in complete violation of environmental norms and fundamental right of the inhabitants to clean and healthy environment."*

Accordingly, a Joint Committee comprising of the following members has been constituted:

- i. Mr. Ravi Shankar Shukla, Deputy Commissioner, Dumka, Govt. of Jharkhand
  - ii. Mr. Kamlakant Pathak, Regional Officer, JSPCB Regional Office, Dumka
  - iii. Mr. Brij Kishor Sharma, Assistant Commercial Manager, Asansol, Eastern Railway Asansol, West Bengal
1. The Joint Committee has conducted the inspection of Dumka Goods Shed (Railway Siding) on 22.07.2021 as per the direction issued by the Hon'ble NGT in O.A. No. 167/2022 vide its order dated 05.05.2022 and the copy of the inspection report is enclosed herewith as **Annexure 1**.
  2. The Civil Surgeon-Cum-Chief Medical Officer, Dumka vide letter no. 3107 dated 25.07.2022 has submitted its report to the Regional Officer JSPCB Regional Office Dumka which states that no symptom of asthmatic and skin diseases have been observed in local residents residing within 1.15 KM of the Railway Siding and the same report has been kept before the Joint Committee during the site inspection and the same was also taken into consideration. The observation made by the Joint Committee during the inspection are mentioned below:
    - i. Green belt is being developed along the railway siding however more numbers of trees are required to be planted for creation of effective fence between Siding and habitations.



- ii. Fixed type mist fog water sprinklers need to be installed to control the dust generated during loading & unloading activity.
  - iii. Garland drains and settling pit needs to be constructed to keep surface runoff water within the siding.
  - iv. A tin sheet boundary /wind breaking wall about 20 feet height and 72 feet long has been constructed to cover the entire Railway Siding.
  - v. The coal needs to be dumped at least 50 meters away from the track to avoid dust entering in railway premises or platform.
  - vi. The unit shall carry out continuous sprinkling of water along the transportation road to control dust generated from plying of vehicles at the siding.
  - vii. The loading and unloading surface needs to be completely 'paved'
  - viii. The Circle officer of Dumka, who accompanied the team during the visit, was directed to submit a report about the habitation in vicinity and also their feedback as a consultative process.
3. Based on the observations, the following recommendations has been suggested by the Joint Committee which are as follows:
- i. The railway siding involved in loading and unloading of the materials shall install fixed type water sprinkling system for effective dust suppression, before start of its operation.
  - ii. The said unit shall install settling pond of suitable capacity with chemical dosing system for treatment of the runoff water.
  - iii. The said unit shall construct the wind breaking wall of 20 feet high covering entire siding area, to prevent the spread of dust and adequate tree plantation shall be carried out all along the boundary wall.
4. Based on the abovementioned observations, the Regional Officer, JSPCB Regional Office, Dumka vide letter no. 1392 dated 05.09.2022 has issued a show-cause notice to the Goods Shed Superintendent, Dumka Goods Shed to explain their part. The copy of the report is enclosed herewith as **Annexure 2**.

  
(Yatindra Kumar Das)  
Member Secretary

## ANNEXURE - 1



# झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला, दुमका - 814101

Ph: 06434-230203 Web Site: www.jspcb.org

पत्रांक :- 1257

दिनांक :- 08/08/2022

प्रेषक:

क्षेत्रीय पदाधिकारी,  
दुमका।

सेवा में,

सदस्य सचिव,  
झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,  
रांची।

विषय :

**Compliance of the direction issued by Hon'ble NGT, Principal Bench, New Delhi in its order dated 05.05.2022 in O.A. No. 167/2022 के संबंध में।**

प्रसंग:

पर्षद् मुख्यालय पत्रांक बी - 1248, रांची, दिनांक 30.06.2022 एवं पत्रांक बी - 1480, रांची, दिनांक 26.07.2022

महाशय,

उपर्युक्त विषय के संबंध में सूचित करना है कि माननीय NGT, Principal Bench, New Delhi में दायर O.A. No. 167/2022 दिलीप कुमार एवं अन्य बनाम झारखण्ड राज्य एवं अन्य के संबंध में दिनांक 05.05.2022 को पारित आदेश के अनुपालन हेतु दुमका रेलवे साईडिंग का संयुक्त हस्ताक्षरित निरीक्षण प्रतिवेदन आवश्यक कार्रवाई हेतु भेजी जा रही है।

अनु०:-यथो।

विश्वासभाजन,

क्षेत्रीय पदाधिकारी,  
दुमका।

**Joint inspection report in the matter of Hon'ble NGT Principal Bench, New Delhi, O.A. No.- 167/2022, Dilip Kumar & Ors. Versus State of Jharkahnd Regarding.**

**1.0 Background**

With reference to the order of the Hon'ble NGT, Principal Bench, New Delhi dated 05.05.2022 in O.A. No.- 167/2022, in the matter of **Dilip Kumar & Ors. Versus State of Jharkhand**, a joint committee was constituted of the following members from (i) Jharkhand State Pollution Control Board (JSPCB) (ii) General Manager, Eastern Railway Howrah, West Bengal and (iii) Deputy Commissioner, Dumka Jharkhand. Copy of order enclosed as **Annexure-I**. the order read as .....

*"1. The grievances made in the present letter petition, sent by Mr. Dilip Kumar and others residents of Railway Station Road, Sonuadangal, Rasikpur, Dumka, Jharkhand are that Stone Chips loading unit is being run in Dumka Railway Station in which loading and unloading work of at least one goods- rack is done every day spreading huge quantity of stone dust in and around the station premises creating thick layer of stone dust on platform, trees, plant and rooftop in a radius of 1.15 kms and causing breathing problems and serious health hazards to the inhabitants. It is further stated that the railway authorities have also allowed establishment of Coal Loading Yard very near to the abovesaid unit by completely ignoring woes and worries of the inhabitants in complete violation of environmental norms and fundamental right of the inhabitants to clean and healthy environment.*

*2. In view of the grievances made in the letter petition, we are of the view that the factual position needs to be verified and remedial action is required to be taken on the basis thereof by the Statutory Authorities as per mandates of the statutory provisions and directions issued by Hon'ble Supreme Court and this Tribunal. We accordingly constitute Joint Committee of State PCB, General Manager, Eastern Railway Howrah, West Bengal and Deputy Commissioner, Dumka and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process within one*

**month from the date of receipt of a copy of this order. State PCB will be the nodal agency for coordination and compliance.....”**

In light of the above direction a Joint inspection was scheduled on 22.07.2022 at 1.00 PM. Details of the committee member's are as under.

Si. No.	Name	Designation	Organization
i	Shri Ravi Shankar Shukla	Deputy commissioner, Dumka	Govt. of Jharkhand
ii	Shri Kamlakant Pathak	Regional Officer	JSPCB, Regional Office, Dumka
iii	Shri Brij Kishor Sharma	Assistant commercial manager, Asansol	Eastern Railway, Asansol, West Bengal

**Copy of authorization letter is attached collectively as Annexure- II**

## **2.0 Brief Facts and finding of the committee:**

- 2.1 Dumka Goods Shed (Railway siding) is located at Longitude: 24°17'22" N & Latitude: 87°15'38" E.
- 2.2 The Dumka Goods Shed (Railway Siding) which is in question of the application is situated just opposite and parallel to Dumka Railway station in revenue village- Rashikpur of Distt. Dumka.
- 2.3 The platform no.03 of Dumka Railway station is located near the Dumka Goods shed and the Railway siding track on which the loading of stone chips is being done. Its distance from platform no.03 is 15 meters and the Railway track where coal is proposed to be loaded is located at a distance of 55 meters. And 61 meters distance between Railway tracks of Coal siding to Railway boundary wall. Coal loading and transportation has not started yet.

- 2.4 Consent to operate (CTO) for operation of the Dumka Goods shed (Railway Siding) is granted under Air (Prevention and Control of Pollution) Act 1981 and Water (Prevention and Control of Pollution) Act 1974 has been issued by Jharkhand and State Pollution Control Board vide letter no. JSPCB/RO/RNC/CTO-11434197/2022/109 Dated 2022-05-29 which is valid up to 31.10.2022 duly stipulating certain conditions for loading & unloading of Stone chips-185000 MT/Month and Coal-625000 MT/Month. Copy of CTO is enclosed as **Annexure-III**
- 2.5 Presently at Dumka Goods shed only loading of Stone chips and unloading of rice and wheat of Food Corporation of India (FCI) is done. The transportation or loading of coal is proposed with the compliance of certain conditions as directed by Jharkhand State Pollution Control Board. Along with this, it was also told by the railway representative that on an average 2500 passengers travel daily in Dumka railway station. Copy of direction issued to Dumka Goods shed for compliance of certain conditions and copy of the Stone chips loading details for the last 6 month and average daily travel passengers details provided by Railway is enclosed collectively as **Annexure-IV**
- 2.6 During the inspection the work of Loading & unloading of Stone Chips was not being done. Due to which harmful effect of dust particles could not be properly assessed. However, it was observed that Stone dust is bound to be generated due to Loading/unloading and plying of vehicles, which shall cause the spread of stone dust in platform, station premises, in and around the tree plants and rooftop of the nearby habitations and hence preventive, precautionary and mitigating measures are necessary. Photographs are enclosed as **Annexure-V**
- 2.7 As per health reports submitted by medical department Dumka, there is no any symptom of asthmatic and skin diseases in local residents within the diameter 1.15 KM of Railway siding. Civil Surgeon-Cum-Chief Medical Officer, Dumka letter is enclosed as **Annexure-VI**

### **3.0 Regulatory compliance status under Air (Prevention and Control of Pollution) Act 1981 and Water (Prevention and Control of Pollution) Act 1974:**

- 3.1 A tin sheet boundary /wind breaking wall about 20 feet height and 72 feet long has been constructed near the St. Xavier's School. Some part of which was found in damaged conditions during inspection. Work for construction of boundary wall is under process. Photographs & copy of tender documents is enclosed as **Annexure-VII**
- 3.2 To prevent dust from the loading and unloading activity, two movable water tanker have been provided. Fixed type mist fog water sprinklers have not been installed. Railway representative informed that the work of installation of 4 nos. of fixed mist cannon is under process. Photographs & copy of proposed supply is enclosed as **Annexure-VIII**
- 3.3 Garland drain with de silting pit has not been constructed along the boundary wall. Its construction is also under process. Copy of tender documents is enclosed as **Annexure-VII**
- 3.4 Greenery in Railway siding is not adequate at present photographs & copy of tender documents are enclosed as **Annexure-VII**
- 3.5 Concrete sleeper road have been constructed at the entry and exit points of the railway siding. It was noticed during inspection that, the roads were not maintained properly. Photographs is enclosed as **Annexure-IX**
- 3.6 Rain water harvesting system has not been implemented at the siding. The implementation of Rain water harvesting is under process. Copy of tender documents is enclosed as **Annexure-VII**

#### **4.0 Environmental parameter monitoring:**

- 4.1 An online PM10 analyzer has been found installed and was in operation, Real time data & were being transmitted to JSPCB website. Photographs & copy of the monitor data for the Month of June & July 2022 is enclosed as **Annexure – X**
- 4.2 Air quality data monitored on dated 08.02.2022 to 09.02.2022 and 24.07.2022 to 25.07.2022 by JSPCB authorized and NABL accredited lab were analyzed. Minimum value of PM10 was observed **62.03 $\mu\text{g}/\text{m}^3$**  And maximum value was **69.60 $\mu\text{g}/\text{m}^3$** , which are within the limit (  $\text{PM}_{10} = 100\mu\text{g}/\text{m}^3$  ) prescribed by CPCB. Report of the same is enclosed as **Annexure- XI**
- 4.3 Air quality data monitored on dated 08.02.2022 to 09.02.2022 and 24.07.2022 to 25.07.2022 by JSPCB authorized and NABL accredited lab were analyzed. Minimum

value of PM 2.5 was observed **33.10 $\mu\text{g}/\text{m}^3$**  And maximum value was **38.80 $\mu\text{g}/\text{m}^3$** . which are within the limit (  $\text{PM}_{2.5} = 60\mu\text{g}/\text{m}^3$  ) prescribed by CPCB. Report of the same is enclosed as **Annexure- XI**

### **5.0 Over all observation:**

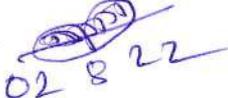
- 5.1 Green belt is being developed along the railway siding however more numbers of trees are required to be planted for creation of effective fence between Siding and Habitations.
- 5.2 Fixed type mist fog water sprinklers need to be installed to control the dust generated during loading & unloading activity.
- 5.3 Garland drains and settling pit need to be constructed to keep surface runoff water within the siding.
- 5.4 A tin sheet boundary /wind breaking wall about 20 feet height and 72 feet long has been constructed. Needs to be extended as per the length of railway siding.
- 5.5 The coal needs to be dumped at least 50 meters away from the track to avoid dust entering in railway premises or platform.
- 5.6 There is a need for continuous sprinkling of water during the transportation road to control dust generated from plying of vehicles at the siding.
- 5.7 The loading and unloading surface needs to be completely paved.
- 5.8 The Circle Officer of Dumka, who accompanied the team during the visit, was directed to submit a report about the habitation in vicinity and also their feedback as a consultative process, which is annexed herewith as **Annexure – XII**

### **6.0 Recommendations:**

In view of the observation made by the committee constituted by the Hon'ble NGT, in the above said matter, the competent authority may issue necessary direction (if needed and deemed fit) to ensure the following

- 6.1 At the railway siding involved in loading and unloading of the materials which are prone to generate fugitive dust emissions, should install fixed type water sprinklers for effective dust suppression, before start of its operation.
- 6.2 Should install settling pond of suitable capacity with chemical dosing system for treatment of the runoff water,

6.3 Should construct the wind breaking wall of 20 feet high covering entire siding area, to prevent the spread of dust and adequate tree plantation along the boundary wall should be ensured..

  
02 8 22

(Brij Kishor Sharma)  
Assistant commercial manager,  
Asansol, Eastern Railway

  
02/08/2022

(Kamlakant Pathak)  
Regional Officer,  
Dumka  
J.S.P.C. Board



(Ravi Shankar Shukla)  
Deputy commissioner,  
Dumka  
Govt. of Jharkhand

Item No.3

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No. 167/2022

Dilip Kumar & Ors.

Applicant

Versus

State of Jharkhand

Respondent

Date of hearing: 05.05.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

**Application is registered based on a complaint received by Post**

**ORDER**

1. The grievances made in the present letter petition, sent by Mr. Dilip Kumar and others residents of Railway Station Road, Sonuadangal, Rasikpur, Dumka, Jharkhand are that Stone Chips loading unit is being run in Dumka Railway Station in which loading and unloading work of at least one goods- rack is done every day spreading huge quantity of stone dust in and around the station premises creating thick layer of stone dust on platform, trees, plant and rooftop in a radius of 1.15 kms and causing breathing problems and serious health hazards to the inhabitants. It is further stated that the railway authorities have also allowed establishment of Coal Loading Yard very near to the abovesaid unit by completely ignoring woes and worries of the inhabitants in complete violation of environmental norms and fundamental right of the inhabitants to clean and healthy environment.

2. In view of the grievances made in the letter petition, we are of the view that the factual position needs to be verified and remedial action is required to be taken on the basis thereof by the Statutory Authorities as per mandates of the statutory provisions and directions issued by Hon'ble Supreme Court and this Tribunal. We accordingly constitute Joint Committee of State PCB, General Manager, Eastern Railway Howrah, West Bengal and Deputy Commissioner, Dumka and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of this order. State PCB will be the nodal agency for coordination and compliance. Factual and action taken report may be furnished within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for further consideration on 27/07/2022.

A copy of this order, along with a copy of the complaint, be forwarded to the State PCB, General Manager, Eastern Railway Howrah, West Bengal and Deputy Commissioner, Dumka by e-mail for compliance.

Arun Kumar Tyagi, JM

Dr.Afroz Ahmad, EM

May 05, 2022  
Original Application No. 167/2022  
AG



# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

JSPCB 2022

बिहार न्यायालय

By Email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No. B-1248

Ranchi, Dated.. 30/6/2022

From.

Yatindra Kumar Das,  
Member Secretary.

To,

The General Manager,  
Eastern Railways, Howrah.  
West Bengal.

Email: gm@er.railnet.gov.in

The Deputy Commissioner,  
Dumka.

Email: dc-dum@nic.in

**Sub: - Compliance of the directions issued by the Hon'ble NGT, Principal Bench, New Delhi in its order dated 05/05/2022 in O.A. No. 167/2022 – Regarding.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT, Principal Bench, New Delhi has passed an order on 05/05/2022 in Original Application No. – 167/2022, in the matter of Dilip Kumar & Ors. Versus State of Jharkhand (Copy enclosed). The operative / relevant part of which is as follows:-

"1. The grievances made in the present letter petition, sent by Mr. Dilip Kumar and others residents of Railway Station Road, Sonuadangal, Rasikpur, Dumka, Jharkhand are that Stone Chips loading unit is being run in Dumka Railway Station in which loading and unloading work of at least one goods- rack is done every day spreading huge quantity of stone dust in and around the station premises creating thick layer of stone dust on platform, trees, plant and rooftop in a radius of 1.15 kms and causing breathing problems and serious health hazards to the inhabitants. It is further stated that the railway authorities have also allowed establishment of Coal Loading Yard very near to the abovesaid unit by completely ignoring woes and worries of the inhabitants in complete violation of environmental norms and fundamental right of the inhabitants to clean and healthy environment.

2. In view of the grievances made in the letter petition, we are of the view that the factual position needs to be verified and remedial action is required to be taken on the basis thereof by the Statutory Authorities as per mandates of the statutory provisions and directions issued by Hon'ble Supreme Court and this Tribunal. We accordingly constitute Joint Committee of State PCB, General Manager, Eastern Railway Howrah, West Bengal and Deputy Commissioner, Dumka and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of this order. State PCB will be the nodal agency for coordination and compliance....."

The matter is to be listed on 27/07/2022.

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In light of the above, it is to inform that Sri Kamalakant Pathak, Regional Officer, JSPCB Regional Office - cum - Laboratory, Dumka (Contact No. - 9934408705; Email: jspcbdumka@gmail.com) is nominated as the member of the committee on behalf of JSPCB to look into this matter. This is for your information and necessary action please.

Thanking you.

Encl: As above.

Yours sincerely,

(Yatindra Kumar Das)  
Member Secretary  
sk

**EASTERN RAILWAY  
ASANSOL**

No.C.4/Pollution Control/ASN

Asansol dated. 05.07.2022

**Member Secretary,  
JSPCB, Ranchi.**

**Sub: Co-ordination with joint committee to verify factual position.**

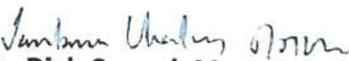
Ref:- Order of Ld. National Green Tribunal, Principal Bench dated 05.05.2022.  
\*\*\*\*\*

Reference above, Hon'ble National Green Tribunal, Principal Bench has passed direction to constitute joint committee of State PCB, General Manager, Eastern Railway, Howrah & Dy. Commissioner, Dumka to verify the factual position and to take remedial action in accordance with law regarding pollution due to loading & unloading of stone chips at Dumka station.

Sri. Brij Kishor Sharma, Assistant Commercial Manager, Asansol has been nominated to co-ordinate with State PCB on behalf of railways to verify the factual position for further course of action.

  
**(Santanu Chakraborty)**  
Sr. Divl. Comml. Manager  
Eastern Railway, Asansol.

Copy to: Regional Officer, JSPCB, Dumka for n.a. please.  
PS to DRM for kind information to DRM.  
COS (ADRM cell) for kind information to ADRM.

  
**Sr. Divl. Comml. Manager**  
Eastern Railway, Asansol.



# झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला, दुमका - 814101  
Ph: 06434-230203 Web Site: www.jspcb.org

पत्रांक :- 1088

दिनांक :- 18/07/2022

प्रेषक:

क्षेत्रीय पदाधिकारी,  
दुमका।

सेवा में,

1. Deputy Commissioner,  
Dumka.
2. Sri Brij Kishor Sharma,  
Assistant Commercial Manager  
Asansol, (W.B).

**विषय :** Compliance of the direction issued by Hon'ble NGT, Principal Bench, New Delhi in its order dated 05.05.2022 in O.A. No. 167/2022 के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में सूचित करना है कि माननीय NGT, Principal Bench, New Delhi में दायर O.A. No. 167/2022 दिलीप कुमार एवं अन्य बनाम झारखण्ड राज्य एवं अन्य के संबंध में दिनांक 05.05.2022 को पारित आदेश के अनुसार दुमका रेलवे स्टेशन परिसर स्थित रेलवे साईडिंग से पत्थर चिप्स का लोडिंग अनलोडिंग के क्रम में काफी मात्रा में पत्थर के धूल कण रेलवे स्टेशन तथा 1.15 किलोमीटर के परिधि में स्थित प्लेटफोर्म, वृक्षों, पौधों एवं छत पर फैल जाने तथा जिसके कारण निवासियों को सांस समस्या एवं अन्य स्वास्थ्य संबंधी खतरों तथा बहुत निकट कोल लोडिंग यार्ड रहने के संबंध में दुमका रेलवे साईडिंग का जाँच एवं उपचारात्मक कार्रवाई हेतु निदेशित किया गया है। इसमें अधोहस्ताक्षरी को पर्षद् मुख्यालय पत्रांक बी0-1248 दिनांक 30.06.2022 द्वारा समिति के सदस्य के रूप में अधिकृत किया गया है।

अतः उक्त आदेश के अनुपालन हेतु उपायुक्त, दुमका के साथ वार्तानुसार नामित सदस्यों द्वारा संयुक्त निरीक्षण हेतु दिनांक 22.07.2022 को 1.00 बजे अपराह्न में निर्धारित की गई है।

सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनु०-यथो।

विश्वासभाजन,

ह०/-

क्षेत्रीय पदाधिकारी,

दुमका।

ज्ञापांक :- 1088

प्रतिलिपि :- जिला खनन पदाधिकारी, दुमका, को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

दुमका / दिनांक :- 18/7/2022  
ह०/-

क्षेत्रीय पदाधिकारी,

दुमका।

ज्ञापांक :- 1088

प्रतिलिपि :- सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित है।

दुमका / दिनांक :- 18/07/2022

18/07/2022  
क्षेत्रीय पदाधिकारी,

दुमका।



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref No. JSPCB/RO/RNC/CTO-11434197/2022/109

Dated : 2022-05-29

### Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981

1. Application (s) dated 2022-01-05 of DUMKA GOODS SHED, Occupier Name :Akhilesh Ojha for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act,1981..

#### 2. Documents Relied Upon:

(a) The content of Combined CTE/CTO granted vide Ref No.-JSPCB/HO/RNC/CTE/CTO-4959589/2019/3, Dated-13.10.2019 of this office.

(b) The content of Consent to Operate (CTO) granted vide Ref. No. JSPCB/HO/RNC/CTO-7084777/2020/2024 dated 04.01.2021 valid upto 31.12.2021;

(c)The content of inspection report Ref no. 1654 dated 11.12.2021 of Regional Officer, Regional Office-Cum-Laboratory, J.S.P.C. Board, Dumka.

(d) The content of letter dated 18.05.2022 for submission of Environmental Compensation Rs. 14,40,000/- vide DD No. 809909 dated 18.05.2022;

3. The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Mauza -RASHIKPUR , P S -DUMKA , District -DUMKA , as follows:

Project	Site-Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			Date of issue To
Before Expansion	Mauza - RASHIKPUR, Plot No. 295, Khata No.-02	Area - 4953 Sq. Mtrs	51,27,989.49/-	Loading and Unloading of Stone Chips - 1,85,000 MT/Month and Coal - 6,25,000 MT/Month	31/10/2022

#### (A) Specific Conditions:

1. That, the occupier shall, comply with all the conditions including installation of PM 10 analyser related to railway siding as directed in the JSPCB letter memo no B-387 dated. 11.04.2019 within 2 months from the date of issuance of this CTO. If the unit is found to be non-complied with respect to these conditions as stated in the referred letter then CTO shall be revoked and fresh environmental compensation will be levied as per NGT order from the date of Issue of last CTO.
2. That, if the occupier is found violating the Consent to Operate at any point of time during inspection of the plant by the competent authority, the Consent to Operate shall be revoked as per provision of the acts.
3. That, the occupier shall comply all the conditions laid down in CTE and CTO.
4. That, the occupier shall install fixed type mist fog water sprinklers to cover all dusty place in the premises to impart water spraying during loading & unloading of materials and shall keep in good operateable condition at all the times.
5. That, the occupier shall transport the Coal by leak proof and covered vehicles with tarpaulin sheet.
6. That, the occupier shall procure/purchase raw material from those suppliers who have valid consent to operate of the concerned State Pollution Control Board and intimate the Board Head Quarter and Regional Office accordingly.
7. That, the occupier shall submit Ambient air quality and Noise level monitoring reports within the consent period.
8. That, the occupier shall dump the coal at least 50 meter away from the track.
9. That, the occupier shall maintain a detailed record of account of raw material's purchase, ensure local transport by covered trucks and longer distances by covered railway wagons and shall submit the copies of documents to concerned Board/Regional Officer & District Mining Officer every month.
10. That, the occupier shall keep surface run off within the premises and should construct garland drain and settling pit for this purpose.
11. That, the occupier shall submit online applications for renewal of consent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent i.e. 31.10.2022 with requisite fee and documents showing compliance of all of the above conditions.

**(B) General Conditions :**

- (1) That, the occupier shall maintain the **National Ambient Air Quality Standard** given below:

S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 µm) or PM <sub>10</sub> , µg/m <sup>3</sup>	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 µm) or PM <sub>2.5</sub> , µg/m <sup>3</sup>	Annual 24 hours	40 60	40 60
5.	Ozone(O <sub>3</sub> ), µg/m <sup>3</sup>	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) µg/m <sup>3</sup>	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m <sup>3</sup>	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	Annual 24 hours	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> ) µg/m <sup>3</sup>	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m <sup>3</sup>	Annual	01	01
11.	Arsenic (As) ng/m <sup>3</sup>	Annual	06	06
12.	Nickel (Ni) ng/m <sup>3</sup>	Annual	20	20

**Note : Serial no. 1 to 4 – Mandatory  
Serial no. 5 to 12 As applicable for specific type of industry.**

- (2) That, the occupier shall maintain the emission quality within the standard and the quantity, as follows:

S N	Parameter	Standard
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- (3) That, the occupier shall keep process effluent in close-circuit and the quality of effluent from other sources in conformity with the standard (s) and the discharge quantity as below:

S N	Parameter	Standard
1	Total Suspended Solids	100 mg/L
2	BOD	30 mg/L
3	COD	250 mg/ L
4	Oil & Grease	10 mg/ L

- (4) That, the occupier shall dispose of solid wastes as follows:

S N	Waste Type	Mode of Disposal
1	Hazardous Carbonaceous Wastes	In co-processing in high temperature furnaces or kilns
2	Hazardous Non-Carbonaceous Wastes	In TSDF
3	Non-Carbonaceous Non-Hazardous solid wastes/ Mine Over Burden	As a substitute of Soil or Mineral

- (5) That, the occupier shall keep D G Set(s) within acoustic enclosure and shall keep the height(s) of exhaust pipe(s) as per Central Pollution Control Board norm.

- (6) That, the occupier shall install and maintain Central Ground Water Board/ State Ground Water Directorate approved system of rain water harvesting-cum-ground water recharge and submit the photographic view of the structures within a month.

- (7) That, the occupier shall grow and maintain greenery of the project in the periphery and other available spaces and shall continue enhancing its plant density and biodiversity.

- (8) That, the occupier shall submit environmental statement with supporting stoichiometric calculations analyses reports, every year latest by 30th September of the next financial year.

- (9) That, the occupier shall submit report(s) duly monitored and issued by an NABL accredited / ISO 9001:2008 and OHSAS 18001:2007 certified laboratory in compliance sub-para (2), (3), (4) and (5) of paragraph 3 of this CTO yearly at required periodicity.

- (10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.

- (11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.
- (12) That, this CTO shall not in any way, adversely affect or jeopardize the legal proceeding , if any, instituted in the past or that could be , instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.
- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
4. **That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.**
5. **That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.**
6. **The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.**
7. **The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.**

**This is issued with the approval of the Competent authority**

**KAMLAKANT PATHAK**  
Digitally signed by KAMLAKANT PATHAK  
Date: 2022.05.29 15:29:44 +05'30'  
[Kamlakant Pathak]  
Regional Officer, Dumka

Memo No. : JSPCB/RO/RNC/CTO-  
11434197/2022/109

Dated : 2022-05-29

**Copy to:** Shri Akhilesh Ojha, GSS, M/S Dumka Goods Shed, At - Dumka Railway Station, P.O.+ Distt.- Dumka/ Director of Industry, Government of Jharkhand, Ranchi/ Director of Mines, Government of Jharkhand, Ranchi/ Deputy Commissioner, Dumka/ Chief Inspector of Factories, Ranchi/ D.F.O., Dumka/ D.M.O., Dumka/ Regional Officer, Jharkhand State Pollution Control Board, Dumka for information & necessary action.

**KAMLAKANT PATHAK**  
Digitally signed by KAMLAKANT PATHAK  
Date: 2022.05.29  
15:28:43 +05'30'  
[Kamlakant Pathak]  
Regional Officer, Dumka



# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No:- B-1225

Ranchi, Dated:- 28/6/2022

From,

Yatindra Kumar Das,  
Member Secretary.

To,

The Goods Shed Superintendent,  
M/s Dumka Goods Shed,  
Mauza – Rashikpur, P.S. + Dist. - Dumka.

**Sub: - Modification of Consent to Operate (CTO) issued under section 25 / 26 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 – Regarding.**

**Ref: - 1. Board's Ref No. JSPCB/RO/RNC/CTO-11434197/2022/109 Dated: 2022-05-29.**

Whereas, the above referred CTO was granted to the Unit vide Board's Ref No. JSPCB/RO/RNC/CTO-11434197/2022/109 Dated: 2022-05-29. The relative part of which is as follows:-

Project	Site Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			
Before expansion	Mauza – Rashikpur, Plot No. 295, Khata No.-02	Area - 4953 Sq. Mtrs	Rs. 51,27, 989.49/-	Loading and Unloading of Stone Chips - 1,85,000 MT/Month and Coal - 6,25,000 MT/Month	31/10/2022

Whereas, it has been observed that due to some clerical mistake the CTO issued to the Unit also contains Loading and Unloading of Coal – 6,25,000 MT/Month which needs to be modified.

Whereas, in the meeting held on 18/04/2022 with the representative of M/s West Bengal Power Development Corporation Limited (WBPDC) the following directions were issued to M/s WBPDC vide Board's Memo. No. : - B- 811 Ranchi dated 27/04/2022: -

- 1) Carrying Capacity and Source Apportionment Study (Pre-Monsoon) for one month time shall be carried out for Pakur and Dumka Railway Siding.
- 2) Existing and proposed Pollution Load Survey (24 X 7) shall be carried out for the transportation route from Mine Pit Head to Pakur and Dumka Railway Siding.
- 3) Existing and proposed Traffic Study (24 X 7) shall be carried out for the transportation route from Mine Pit Head to M/s Pakur and Dumka Railway Siding.
- 4) The whole task as mentioned above is to be carried out by a valid QCI NABET Accredited Consulting Organization (ACO) having accreditation for the opencast Coal Mining for Category 'A' Projects along with a NABL Accredited Environmental Laboratory with ISO certifications. The task shall not be carried by the ACO which was engaged for the purpose of EIA & EMP preparation for grant of Environmental Clearance of the Pachwara (North) Coal Mine.
- 5) The agency carrying out the above task will also suggest the mitigation measures and interval of AAQ monitoring by specifying the hotspots.

Whereas, the report of the abovementioned study has been submitted by M/s WBPDCCL to the Board and a presentation was also made on 16.06.2022 and the MoM of which was issued vide Board's Ref. No. B - 1218 dated 27/06/2022. After detailed deliberation it was agreed that conditional CTO may be granted for transportation of 6 MTPA coal via Road to Dumka Goods Shed and accordingly CTO of Dumka Goods Shed may be considered for loading and unloading of coal after the implementation of the proper mitigation measures.

Now, therefore, in view of the above the CTO issued to the Unit vide Board's Ref No. JSPCB/RO/RNC/CTO-11434197/2022/109 Dated: 2022-05-29 stands modified up to the extent below: -

Project	Site Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			
Before expansion	Mauza - Rashikpur, Plot No. 295, Khata No.-02	Area - 4953 Sq. Mtrs	Rs. 51,27,989.49/-	Loading and Unloading of Stone Chips - 1,85,000 MT/Month & Coal - 6 MTPA.	31/10/2022

and in place of the point no '3(A) Specific Conditions' mentioned in the abovementioned CTO the following Specific Conditions are inserted: -

- 1) That, this CTO supersedes the previous CTO granted vide Ref No. JSPCB/RO/RNC/CTO-11434197/2022/109 Dated: 2022-05-29 from the date of issue of this Modified CTO.
- 2) That, the occupier shall, comply with all the conditions including installation of PM<sub>10</sub> analyzer related to railway siding as directed vide the JSPCB letter memo no B-387 dated 11.04.2019 within 2 months from the date of issuance of this CTO. If the unit is found to be non-complied with respect to these conditions as stated in the referred letter then CTO shall be revoked and fresh environmental compensation will be levied as per NGT order from the date of Issue of last CTO.
- 3) That, the occupier shall provide the connectivity of the PM10 analyzer with the JSPCB server and ensure the uninterrupted transfer of data to JSPCB servers.
- 4) That, the occupier shall comply with all the conditions laid down in CTE and CTO.
- 5) That, the occupier shall submit Ambient Air Quality and Noise Level Monitoring Reports within the consent period.
- 6) That, the occupier shall install fixed type mist / fog water sprinklers to cover all dusty place in the premises to impart water spraying during loading & unloading of materials and shall keep the siding in good operable condition at all the times.
- 7) That, the occupier shall ensure the transportation of the materials / goods by leak proof and covered vehicles with tarpaulin sheet.
- 8) That, the occupier shall only allow material loading and unloading from those suppliers who have valid consent to operate of the concerned State Pollution Control Board and intimate the Board Head Quarter and Regional Office accordingly.
- 9) That, the occupier shall maintain a detailed record of account of material's transfer, ensure local transport by covered vehicles and longer distances by covered railway wagons and shall submit the copies of documents to concerned Board/Regional Officer & District Mining Officer every month.
- 10) That, the occupier shall keep surface run off within the premises and should construct garland drain and settling pit for this purpose.
- 11) That, the occupier shall dump the minerals at least 50 meter away from the track.
- 12) That, this CTO will be valid for the Product & Capacity - Loading and Unloading of Stone Chips - 1,85,000 MT/Month.

13) That, this CTO will be valid for the Product & Capacity – Loading and Unloading of Coal – 6 MTPA arising from WBPDCCL Mine (Pachhwara (North) Coal Mine) only after compliance of the following Mitigation measures: -

**A. Mitigation Measures to be adopted for Coal Transportation Route: -**

- a) The WBPDCCL will install the mist type water sprinklers at Alubera, Amrapara, Durgapur and Natur Pahadi and will provide the Latitude and Longitude of the same within one month and install the same within 3 months.
- b) The WBPDCCL will provide the Latitude and Longitude where check points will be installed in Amrapara, Mahadebpur etc. through the coal transportation route for monitoring and surveillance of trucks and to discourage overloading within one month and install the same within 3 months.
- c) The WBPDCCL will provide the location of sites in consultation with JSPCB (Name of Village, Latitude and Longitude) where installation of fine nozzle mounted mist-type sprinkler for dust cleaning is proposed within one month and install the same within 3 months.
- d) The WBPDCCL will provide the location of sites in consultation with JSPCB (Name of Village, Latitude and Longitude) of habitations along the Coal Transportation Route where the temporary barriers (By Green net) are proposed to be erected on the side of the road within one month and install the same within 3 months.
- e) The WBPDCCL will do three tier avenue plantations of the evergreen plants of minimum 2 meters height along the Coal Transportation Route within 3 months.
- f) The WBPDCCL will provide the location of sites in consultation with JSPCB (Name of Village, Latitude and Longitude) where the Lay-by traffic system are proposed before the entry and exit points from the town / thickly populated areas for dry season within one month.
- g) The WBPDCCL shall develop the coal wetting facility at Pachhwara north coal mine, Alubera, Amrapara, Durgapur and Natur Pahadi for coal wetting, and integrated facility for wheel washing at the Lay-by traffic system within 1 month. Removal of tarpaulin will delay the transportation & will not be practicable.
- h) The WBPDCCL will provide the location of sites in consultation with JSPCB (Name of Village, Latitude and Longitude) where the wheel washing facility with jet spray will be implemented just before entering into the highway to minimize the dust and debris in the way within one month and install the same within 3 months.
- i) The WBPDCCL will develop such facility at transfer points so that the height of coal-fall at transfer points shall be minimized. This facility shall be developed in 1 month.
- j) The WBPDCCL will provide the Latitude and Longitude of the four proposed Ambient Air Quality Monitoring Station (AAQMS) within one month and install the AAQMS at Mine Entry / Exit gate, Alubera, Amrapara, Dumka in the siding area. Moreover, the two other sites will be identified in consultation with JSPCB for installation of AAQMS.
- k) The WBPDCCL to periodically maintain the coal transportation vehicles and roads.
- l) During transportation of coal from mine all the trucks shall be covered with tarpaulin to prevent any fall down or blown away. It should be checked at the exit gate of the mine and at the lay-by area.

**B. Mitigation Measures to be adopted at Dumka Goods Shed: -**

- a) The WBPDCCL will provide such facility at loading points so that the height of coal-fall at loading points shall be minimized. This facility shall be developed in 3 months.
  - b) The WBPDCCL will provide boundary wall / Wind Breaking Wall of appropriate height in consultation with JSPCB to arrest the dust emission within 3 months.
  - c) The WBPDCCL will install fixed type mist / fog water sprinklers to cover all dusty place in the premises within 3 months to impart water spraying during loading & unloading of materials and shall keep the siding in good operateable condition at all the times.
  - d) The WBPDCCL will keep surface run off within the premises and should construct garland drain and settling pit for this purpose within 3 months.
- 14) That, if the violation of any conditions as mentioned in the CTO is found then Environmental Compensation will be levied on the Unit and legal action may be initiated.
- 15) That, if the occupier is found violating the conditions of this Consent to Operate at any point of time during inspection of the siding by the competent authority, the Consent to Operate may be revoked as per provision of the Acts.
- 16) That, this CTO issued to the Unit will be reviewed on quarterly basis by the Board.
- 17) That, all other conditions of the previous CTO issued to the Unit vide Board's Ref No. JSPCB/RO/RNC/CTO-11434197/2022/109 Dated: 2022-05-29 will remain unchanged.

This issues with the approval of the Competent Authority.

Sd/-  
(Yatindra Kumar Das)  
Member Secretary

Memo No... 1.2 25

Ranchi, Dated... 28/6/2022

**Copy to:** Shri Akhilesh Ojha, GSS, M/S Dumka Goods Shed, At - Dumka Railway Station, P.O.+ Distt.- Dumka / Director of Industry, Government of Jharkhand, Ranchi / Director of Mines, Government of Jharkhand, Ranchi / Deputy Commissioner, Dumka / Chief Inspector of Factories, Ranchi / D.F.O., Dumka / D.M.O., Dumka / Regional Officer, Jharkhand State Pollution Control Board, Dumka for information & necessary action.

(Yatindra Kumar Das)  
Member Secretary



STONE CUT LOADING DETAILS			
MONTH	DUMK RAKE	GSDD RAKE	TOTAL
Dec-21	5	10	15
Jan-22	5	12	17
Feb-22	7	17	24
Mar-22	13	24	37
Apr-22	14	22	36
May-22	10	12	22
Jun-22	0	2	2
JULY UP TO 22/07/22	2	1	3
TOTAL	56	100	156

*Am*  
22/07/22

माल गोदाम अधीक्षक  
Goods Shed Superintendent  
पूर्व रेलवे, दमम  
13 00 0000



















# DUMKA

CAUTION  
LIVE WIRES  
सावधान, बिजनीयुक्त न

CAUTION  
CLEARANCE  
TO  
OHE NEARBY  
RESTRICTED





कार्यालय, असैनिक शल्य चिकित्सक सह मुख्य चिकित्सा पदाधिकारी, दुमका।

पत्रांक 3107 /

प्रेषक,

असैनिक शल्य चिकित्सक-सह-  
मुख्य चिकित्सा पदाधिकारी, दुमका।

सेवा में,

क्षेत्रीय पदाधिकारी  
झारखण्ड राज्य प्रदुषण नियंत्रण पर्वद, दुमका

दुमका, दिनांक 25/07/22

विषय -

Compliance of the direction issued by Hon'ble NGT, Principal Bench, New Delhi in its Order dated 05-05-2022 in O.A.No 167/2022 के संबंध में।

महाशय

उपर्युक्त विषयक के संबंध में Hon'ble NGT, Principal Bench, New Delhi in its Order dated 05-05-2022 in O.A.No 167/2022 में दायर दिलीप कुमार एवं अन्य झारखण्ड राज्य एवं अन्य के संबंध में दिनांक 05.05.2022 को पारित आदेश के अनुसार दुमका रेलवे स्टेशन परिसर स्थित रेलवे साईडिंग से पत्थर चिप्स का लोडिंग अनलोडिंग के क्रम में काफी मात्रा में पत्थर धूल कण फैल जाने के कारण निवासियों को सांस समस्या एवं अन्य संबंधी खतरों तथा बिमारीयों होने की संभावना को दर्शाया गया है।

उक्त के आलोक में संबंधित क्षेत्र का निरीक्षण किया गया, 1.15 KM के परिधि में स्थित प्लेटफार्म अंतर्गत निवासीयों के निरीक्षण के दौरान संबंधित क्षेत्र के कई व्यक्तियों का सांस एवं चर्म रोग संबंधित जांच किया गया जिसमें यह पाया गया कि किसी प्रकार का सांस एवं चर्म रोग के तत्काल लक्षण नहीं पाया गया है।

विश्वासभाजन

असैनिक शल्य चिकित्सक-सह-  
मुख्य चिकित्सा पदाधिकारी, दुमका।

25/07/22









**ASANSOL DIVISION-ENGINEERING/EASTERN RLY  
TENDER DOCUMENT**

Tender No: O-AC-T-52-22-23

Closing Date/Time: 25/07/2022 12:00

DRM ENGINEERING acting for and on behalf of The President of India invites E-Tenders against Tender No O-AC-T-52-22-23 Closing Date/Time 25/07/2022 12:00 Hrs. Bidders will be able to submit their original/revised bids upto closing date and time only. Manual offers are not allowed against this tender, and any such manual offer received shall be ignored.

**1. NIT HEADER**

<b>Name of Work</b>	Open tender for DUMKA & MADHUPUR Goods Sheds:- Provision of Boundary wall, fencing, Screen guard, Water Sprinklers, RWH, garland drains, plantation, developing Green buffer zone along the Periphery as well as the basic amenity for users at above Goods shed.		
<b>Bidding type</b>	Normal Tender		
<b>Tender Type</b>	Open	<b>Bidding System</b>	Single Packet System
<b>Tender Closing Date Time</b>	25/07/2022 12:00	<b>Date Time Of Uploading Tender</b>	01/07/2022 18:14
<b>Pre-Bid Conference Required</b>	No	<b>Pre-Bid Conference Date Time</b>	Not Applicable
<b>Advertised Value</b>	20945077.71	<b>Tendering Section</b>	CIVIL
<b>Bidding Style</b>	Single Rate for Each Schedule	<b>Bidding Unit</b>	
<b>Earnest Money (Rs.)</b>	254700.00	<b>Validity of Offer ( Days)</b>	60
<b>Tender Doc. Cost (Rs.)</b>	0.00	<b>Period of Completion</b>	12 Months
<b>Contract Type</b>	Works	<b>Contract Category</b>	Expenditure
<b>Bidding Start Date</b>	11/07/2022	<b>Are Joint Venture (JV) firms allowed to bid</b>	No
<b>Ranking Order For Bids</b>	Lowest to Highest	<b>Expenditure Type</b>	Capital (Works)

**2. SCHEDULE**

S.No.	Item Code	Item Qty	Qty Unit	Unit Rate	Basic Value	Escl.(%)	Amount	Bidding Unit
<b>Schedule A-Overall percentage Above/Below/At Par on assessed cost of schedule-A(N.S.Items)</b>							2163930.32	Above/ Below/Par
1	Please see Item Breakup for details.				2163930.32	AT Par	2163930.32	
<b>Description:-</b> Items of schedule-A								

S.No.	Item Code	Item Qty	Qty Unit	Unit Rate	Basic Value	Escl.(%)	Amount	Bidding Unit
<b>Schedule B-Overall percentage Above/Below/At par on assessed cost of Schedule-B (Items of USSOR-2011)</b>							8148852.19	Above/ Below/Par
2	Please see Item Breakup for details.				6767025.57	20.42	8148852.19	
<b>Description:-</b> Items of schedule-B (Items of USSOR-2011)								

S.No.	Item Code	Item Qty	Qty Unit	Unit Rate	Basic Value	Escl.(%)	Amount	Bidding Unit
<b>Schedule B1-Overall percentage Above/Below/At par on assessed cost of Schedule-B1 (Items of USSOR-2011)</b>							10632295.20	Above/ Below/Par
3	Please see Item Breakup for details.				10632295.20	AT Par	10632295.20	
<b>Description:-</b> Items of schedule-B1 (Items of USSOR-2011)								

**3. ITEM BREAKUP**

<b>Schedule</b>	Schedule A-Overall percentage Above/Below/At Par on assessed cost of schedule-A(N.S.Items)					
<b>Item- 1</b>	Items of schedule-A					
S No.	Item No	Description of Item	Unit	Qty	Rate	Amount

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1	1	Fabrication, supplying and fixing of retro-reflective signage boards made of high-intensity grade encapsulated lens type retro-reflective sheeting conforming to ASTM D 4956 Type-III specifications and having approved patterns over its entire surface bonded on to 2mm thick aluminium sheet with back supporting angle iron frame (40X40X6)mm duly reveted with solid M.S. and aluminium revets, etc. The entire face of the sign board should be covered and bonded with yellow/red/white/blue high intensity encapsulated lens type reflecting sheeting with distinctive lined patterns on front side on plain surface with heat lamp vacuum machine only. The white/blue/yellow/red portion of the board shall be screen printed on the high intensity sheet base including fixing the bolt on portal/support/wall/dowel rod, etc. with contractor's clamp/cleat/bolt/revet/weld including all contractor's material, labour, tools and plants including all lead, lift and all other incidental charges necessary for successful completion of the work as per specification and as directed by Engineer in charge	Sqm	2.00	8375.16	16750.32
2	2	Supply water tanker of 5000lit capacity for sprinkling at Dumka	Sqm	3.00	170000.00	510000.00
3	3	Supplying Rain Gun Sprinkle	Each	11.00	15000.00	165000.00
4	4	Supplying and installing of Dust Suppression fog Cannon (Ran - 30 mtr-7.2)M3/HR,1.02 Kg/Square cm	Each	3.00	366420.00	1099260.00
5	5	Loading/unloading of PSCsleeper from BFR/BRH/KCF wagon leading them for stacking within 200m by deploying contractor's own mechanical means, like self propelled mechanical gantries/portal cranes and spreading of PSC sleeper from stacking area at fabrication site with proper spacing. the contractor's gantries /portal cranes shall be maintained,operated and supervised by his own labour and at his cost.	Each	4000.00	17.64	70560.00
6	6	Trolleying of ordinary PSC sleepers of any section upto a distance of 1km on rail dolly/dip lorry without any infringement with a lead of 30m, all lift, crossing lines/obstruction, etc. complete in all respect	Each	4000.00	43.93	175720.00
7	7	Collecting and stacking of sleepers outside of track with all lead, lift, crossing of line complete in all respect as per instruction of Engineer-at-Site	Each	4000.00	31.66	126640.00
					<b>Total</b>	<b>2163930.32</b>
<b>Schedule</b>	Schedule B-Overall percentage Above/Below/At par on assessed cost of Schedule-B (Items of USSOR-2011)					
<b>Item- 2</b>	Items of schedule-B (Items of USSOR-2011)					
<b>S No.</b>	<b>Item No</b>	<b>Description of Item</b>	<b>Unit</b>	<b>Qty</b>	<b>Rate</b>	<b>Amount</b>
		Earth work in excavation as per approved drawings and dumping at embankment site or spoil heap, within railway land, including 50m lead and 1.5m lift, the lead to be measured from the centre of gravity of excavation to centre of gravity of spoil heap: the lift to be measured from natural ground level and paid for in layers of 1.5m each, including incidental work, as per specifications-in				
1	011011	All kinds of soils	cum	1030.00	88.16	90804.80
2	012010	Extra over item 011010 for excavation in foundations for buildings and bridges to cover dressing to neat dimension and plumbing sides etc. Note : Dressing under this item is payable for the total quantity of excavation in foundation and not partly	cum	1030.00	9.20	9476.00

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3	012040	Filling, watering and ramming earth in 15 cm layers in floors and foundations with surplus earth from foundations including 50m lead and 1.5m lift	cum	256.00	20.40	5222.40
4	012050	Supplying and filling sand in plinth and under floors including watering, ramming, consolidating and dressing complete	cum	34.00	359.67	12228.78
5	014010	Dressing Surface (average excavation or filling upto 15 cm) including removing vegetation in all kind of soil. Payment against this item is to be made only if it is not included in earth work item	10 Sqm	2000.00	59.40	11880.00
6	021070	Loading/Unloading ballast, kankar, brickbats, stone-chips, shingle, stone boulders, block kankar, pitching stones, rubble stones, laterite, coal, surkhi, dry mortar, sand, moorum, earth, manure or sludge, ashes, lime etc., including lead up to 50m and stacking into/from trucks, trailers or wagons	cum	1520.00	41.23	62669.60
7	021090	Leading ballast, kankar, brickbats, stone-chips, shingle, stone boulders, block kankar, pitching stones, rubble stones, laterite, coal, surkhi, dry mortar, sand, moorum, earth, manure or sludge, ashes, lime, debris, muck, malba, etc. for lead upto 25 km. Note : Lead under this item is payable when the same exceeds 500m.	cum	366.00	106.00	38796.00
		Providing and laying in position cement concrete of specified proportion excluding cost of cement, centering and shuttering - All works upto Plinth level :				
8	031011	1:3:6 (1 cement : 3 sand : 6 graded stone aggregate 20mm nominal size)	cum	60.00	2139.85	128391.00
		Providing and laying cement concrete, up to plinth in retaining walls, walls (any thickness) including attached plasters, columns, pillars, posts, struts, buttresses, string or lacing courses, parapets, coping, bed blocks, anchor blocks, plain window sills, fillets etc, excluding the cost of cement and of shuttering, centering.				
9	031023	1:2:4 (1 cement : 2 sand : 4 graded stone aggregate 20mm nominal size)	cum	11.00	2325.34	25578.74
10	031024	1:1.5:3 (1cement : 1.5 sand : 3 graded stone aggregate 20mm nominal size)	cum	4.00	2325.34	9301.36
		Providing and laying in position M 20 Grade concrete for reinforced concrete structural elements but excluding cost of centering, shuttering, reinforcement and Admixtures in recommended proportion (as per IS:9103) to accelerate, retard setting of concrete, improve workability without impairing strength and durability as per direction of Engineer in charge				
11	041011	All work upto plinth level, including raft foundation of washable aprons, HS tank, pile cap, footings of FOB, and Platform shelter etc.	cum	345.00	2732.49	942709.05
		Centering and shuttering including strutting, propping etc. and removal of form for :				
12	042011	Foundations, footings, bases of columns, raft foundation of washable aprons, Pile caps, Footings of FOB etc.	Sqm	1465.00	145.90	213743.50
13	042012	Walls (any thickness) including attached plasters, buttresses, plinth and string courses etc.	Sqm	875.00	239.00	209125.00
14	042013	Suspended floors, roofs, landings, balconies, FOB slabs, walkway slabs and access platform	Sqm	75.00	234.36	17577.00

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		Providing, hoisting and fixing in position upto floor two level M20 Grade precast RCC work including setting in cement mortar 1:3 (1 cement : 3 coarse sand) and finishing smooth with 6mm thick cement plaster 1:3 (1 cement : 3 fine sand) on exposed surfaces complete including cost of centering, shuttering, finishing, Admixtures in recommended proportion (as per IS:9103) to accelerate, retard setting of concrete, improve workability without impairing strength and durability, excluding cost of cement and steel reinforcement, as per approved plan & direction of Engineer incharge.				
15	043015	In slabs for drain covers, manhole covers, flue tops etc.	cum	30.00	3223.38	96701.40
		Brick work with non-modular (FPS) bricks of class designation 7.5 in foundation and plinth in :				
16	051015	Cement mortar 1:6 (1 cement : 6 fine sand)	cum	8.00	2163.97	17311.76
17	051040	Extra over item 051010 & 051020 for brick work in superstructure beyond plinth level upto floor two level :	cum	8.00	151.99	1215.92
18	055140	Deduct from any brickwork item, if brickbats supplied by railways	cum	18.00	237.84	4281.12
		Structural steel work in single section including cutting, bending, straightening, drilling, rivetting, bolting, hoisting, fixing in position, including applying a priming coat of approved steel primer, complete - upto 6m height above GL				
19	081011	In RSJ, tees, angles and channels	Kg	350.00	71.43	25000.50
20	081070	Erecting rails in posts, platform wall copings etc. including necessary cutting and drilling	Quintal	12.00	75.44	905.28
21	081360	Providing and fixing M.S. round holding down bolts with nuts and washer plates complete	Kg	2600.00	81.73	212498.00
		Providing hand packed dry flat brick flooring, class designation 7.5 (FPS Bricks), excluding pointing with joints filled with sand over a bed of dry sand (ordinary) of average thickness 25 mm including ramming sub grade :				
22	091032	Flat brick	Sqm	420.00	171.16	71887.20
		Polished stone tile work for wall lining (dado) over 12mm thick bed of cement mortar 1:3, including pointing in white cement with an admixture of pigment to match the stone shade with tiles of all size upto 300 x 300 mm				
23	099081	8 mm thick pink/grey granite tiles	Sqm	5.00	1502.66	7513.30
24	099082	8mm thick superior quality black granite tiles	Sqm	20.00	1907.93	38158.60
25	109200	Providing and fixing permanently colour coated trapezoidal profiled sheet of depth 28-30mm at 195-205mm pitch distance with precisely engineered 'Rib & Flute' design. Profiled sheets shall be min. 0.5mm TCT/0.45mm BMT high tensile zinc aluminium alloy coated zincalume / galvalume steel sheet (550 mpa yield strength) having a coating of mass of 150 gsm zinc-aluminium coating AZ-150 total on both sides as per, AS 1397:1993 finished with 20 microns approved colour coating of Silicon Modified Polyester (SMP) / Super Polyester paint coat on exposed surface over a primer coat of 5 microns and a back coat of 5 microns on reverse side over a 5 microns primer coat. There shall be 2 small ribs/square flutes between profiles for providing additional strength. The sheet to be fixed over the purlins with hexagonal head self drilling suitable fasteners with neoprene / EPDM washer on crests of the sheet	Sqm	1800.00	734.20	1321560.00
		12 mm cement plaster of mix -				
26	111011	1:4 (1cement: 4 fine sand)	Sqm	625.00	62.44	39025.00

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27	115110	Finishing walls with water proofing cement paint of required shade two or more coats on new work applied @ 3.84 Kg/10 sqm	Sqm	100.00	41.76	4176.00
		Painting with aluminium paint of approved brand and manufacture to give an even shade				
28	121091	Two or more coats on new work	Sqm	1100.00	42.42	46662.00
		Providing and fixing 3 layer PP-R (Poly Propylene Random copolymer) pipes, approved by CBRI and conforming to IS:15801; U V stabilized & anti-microbial fusion welded, having thermal stability for hot & cold water supply including all PP-R plain & brass threaded polypropylene random fittings including trenching, refilling & testing of joints complete as per direction of Engineer-in-Charge. External work				
29	131062	PN-16 Pipe, 20mm OD (SDR-7.4)	Metre	75.00	117.93	8844.75
30	131064	PN-16 Pipe, 32mm OD (SDR-7.4)	Metre	600.00	237.96	142776.00
31	131067	PN-16 Pipe, 63mm OD (SDR-7.4)	Metre	500.00	824.28	412140.00
		Providing and fixing medium grade G.I. pipes complete with G.I. fittings including trenching and refilling etc. External Work				
32	131154	32 mm dia. nominal bore	Metre	40.00	269.77	10790.80
		Providing and fixing brass stop cock of approved quality				
33	132021	15 mm nominal bore	Each	52.00	277.70	14440.40
		Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end)				
34	132031	25 mm nominal bore	Each	2.00	371.10	742.20
35	132032	32 mm nominal bore	Each	4.00	470.60	1882.40
36	132034	50 mm nominal bore	Each	10.00	1084.35	10843.50
		Providing and fixing PTMT bib cock of approved quality and colour				
37	134011	15mm nominal bore, 86mm long. Weighing not less than 88 gms	Each	2.00	138.29	276.58
		Providing and fixing PTMT push cock of approved quality and colour				
38	134041	15mm nominal bore, 98mm long. Weighing not less than 75 gms	Each	10.00	120.09	1200.90
39	136150	Providing and placing on terrace/staging (at all heights) polyethylene water storage tank ISI : 12701 marked with cover and suitable locking arrangement and making necessary holes for inlet, outlet and overflow pipes but without fittings and the base support for tank	Litre	4000.00	9.34	37360.00
		Providing and laying non-pressure NP2 class (light duty) R.C.C. pipes including bends etc with collars jointed with stiff mixture of cement mortar in the proportion of 1:2 (1cement: 2fine sand) including testing of joints etc. complete above 800mm dia.				
40	142024	1200mm dia. R.C.C. pipe	Metre	15.00	1630.66	24459.90
		Supplying and fixing pipe as outlet or waste pipe to wash basins sink and bowl type urinals etc. complete including providing clamps to hold the pipe, making holes in masonry and making it good to original condition when not included in the item				
41	155064	PVC 32 mm bore 1.4 mm thick	Metre	126.00	108.73	13699.98
		Half brick circular tree guard in 5.0/7.5 class designation bricks, internal diameter 1.25m and height 1.2m above ground and 0.20m below ground, bottom two courses laid dry and top three courses in lime mortar 1:2 (1 lime putty:2surkhi) and intermediate courses being in dry honey comb masonry as per design complete				

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42	161162	(b) With F.P.S. bricks 7.5 class designation	Each	500.00	876.82	438410.00
		Transplantation of marked Tree of various species and girth to the place shown by Engineering representative in the lead up to 1.5 Km. with all tools, plant, men and machinery and necessary preparation such as				
43	161534	Maintenance of trees i.e. watering manuring soil heaping spray of insecticide etc. till the sprouting and establishment of trees up to 6 months	Each/month	500.00	195.04	97520.00
		Avenue Plants				
44	162063	Azadirachta Indica (Neem) of height 120-135 cm in big polybag of size 25-30cm	Each	100.00	65.28	6528.00
45	162064	Bassis latifolia (Mahua) of height 90-120cm in big polybag of size 25-30cm	Each	100.00	54.82	5482.00
46	162079	Dalbergia sissoo (seas am) of height 120-135 cm in big each polybag of size 25-30cm	Each	100.00	51.72	5172.00
47	162080	Delonix regia (Gulmohar) of height 135-150 cm in big each polybag of size 25-30cm	Each	100.00	51.72	5172.00
48	162082	Eugenia Jambolana (Jamun) of height 120-135 cm in big polybag of size 25-30cm	Each	100.00	43.59	4359.00
49	162084	Ficus bengalensis (Barged) of height 90-120 cm in big polybag size 25-30cm	Each	100.00	59.43	5943.00
50	162091	Ficus religiosa (Peepal) of height 120-135 cm in big polybag of size 30-35cm	Each	100.00	105.55	10555.00
51	162104	Mangifera Indica (Mango) of height 60-75 cm in big polybag of size 30-35cm	Each	100.00	67.37	6737.00
52	162110	Nauclea Cadamba (Kadmba ) of height 90-120cm in big polybag of size 30-35cm	Each	100.00	60.01	6001.00
53	162119	Polyalthia longifolia (Ashoka) of height 150-165cm in earthen pots of size 25cm	Each	100.00	74.72	7472.00
54	171420	Supplying, fitting, fixing & installing including boring of 40 mm dia hand tube well assembly India Mark II having total depth of 50 metres with the following components as per IS:9301 : i) Hand pump (single acting) India mark - II galvanised as per IS : 9301 - 90. ii) Brass strainer mesh type made of long slotted medium B class G.I. pipes with 80-mesh brass wire net wrapping around the perforated pipe and jacketed by 26 / 28 SWG brass perforated sheet. 40 mm dia (2 lengths of each 1.83 m connected with G.I. socket). iii) C.I. cylinder with G.M. parts India mark - II 65 mm dia x 0.45 m long as per IS: 9301 - 90. iv) G.I. casing pipe 100 mm dia medium quality ISI marked 18 m long. v) G.I. pipe 40 mm dia medium quality ISI marked 28.35 m long. vi) 32 mm dia G.I. pipe (riser) medium quality ISI marked 17 m long. vii) 12 mm dia bright bar electro galvanised connecting rod, 3.0 m long each as per IS : 9301 of length as required. viii) all accessories as per IS: 9301 -90 such as G.I. reducing socket 100 mm x 40 mm, C.I. plug cutter 40 mm, base plate, M.S. nuts & bolts etc. The work also includes priming, development and testing of the yield (which should be sufficient enough) for seven days with all labour, material, tools and plants complete. ix) 40 mm dia G.I. ISI marked medium quality hanging pipe to the extent of 17 m. x) all accessories such as C.I. plug cutter 40 mm, base plate, M.S. nuts & bolts etc. as required . The work also includes priming & development and testing of the yield (which should be sufficient enough) for seven days with cost of labour and material, all tools and plants complete in all respect	Each	2.00	54907.12	109814.24
55	171430	Extra / Less for sinking including drilling, supplying, fitting, fixing & installing of G.I. casing pipe 100 mm dia medium ISI marked over 18 m	Metre	10.00	871.09	8710.90

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		Drilling of bore well for specified depth in all types of soil and rock mechanically with all contractor's tools, plants, material and labour up to 75 meters				
56	171522	For 200 mm dia	Metre	150.00	431.21	64681.50
		Providing supplying, lowering and fixing in bore unperforated MS casing pipe 6 mm thickness up to specified depth below ground level with all contractor's tools, plants, material and labour etc. complete				
57	171543	200 mm internal pipe	Metre	30.00	1303.24	39097.20
58	222030	Supply and laying of quarry dust including consolidation, supply of all materials, labour, lead, lift, tools, plants, crossing of tracks as per drawing and technical specification as directed by the Engineer incharge in case loose slush is encountered at site of foundation before casting the foundation or before laying the filtering media	cum	600.00	894.37	536622.00
59	252050	Pozzolana Portland Cement (fly ash)	MT	153.11	6842.50	1047655.18
60	252080	Stone Aggregate broken : 50 mm nominal size	cum	4.00	1224.75	4899.00
61	252100	Stone Aggregate broken : 10 mm nominal size	cum	4.00	1213.25	4853.00
62	252390	Stone Boulder Weighing minimum 35 Kg Each	cum	7.00	596.94	4178.58
63	256070	Miscellaneous G I pipe fittings as nipples/ elbows/ sockets/ bends for GI pipe work.	Kg	25.00	132.25	3306.25
					<b>Total</b>	<b>6767025.57</b>
<b>Schedule</b>	Schedule B1-Overall percentage Above/Below/At par on assessed cost of Schedule-B1 (Items of USSOR-2011)					
<b>Item- 3</b>	Items of schedule-B1 (Items of USSOR-2011)					
<b>S No.</b>	<b>Item No</b>	<b>Description of Item</b>	<b>Unit</b>	<b>Qty</b>	<b>Rate</b>	<b>Amount</b>
		Supplying Reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding all complete.				
1	045014	High yield strength deformed bars	Kg	16900.00	69.36	1172184.00
		Structural steel work welded in built up sections, trusses and framed work, girders, stagings, racks, etc including cutting, bending, straightening, hoisting, fixing in position, including applying a priming coat of approved steel primer, complete - upto 6m height above GL				
2	081031	In RSJ, tees, angles and channels	Kg	76000.00	100.34	7625840.00
3	081032	In flats, plates , round or square bars	Kg	18740.00	97.88	1834271.20
					<b>Total</b>	<b>10632295.20</b>

**4. ELIGIBILITY CONDITIONS**

**Standard Financial Criteria**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	The tenderer must have minimum average annual contractual turnover of 1.5 V/N crores; where, V= Advertised value of the tender in crores of Rupees N= Number of years prescribed for completion of work for which bids have been invited. The average annual contractual turnover shall be calculated as an average of "total contractual payments" in the previous three financial years, as per the audited balance sheet. However, in case balance sheet of the previous year is yet to be prepared/ audited, the audited balance sheet of the fourth previous year shall be considered for calculating average annual contractual turnover. The tenderers shall submit requisite information as per Annexure-VIB, along with copies of Audited Balance Sheets duly certified by the Chartered Accountant/ Certificate from Chartered Accountant duly supported by Audited Balance Sheet.	No	No	Allowed (Mandatory)

**Submission of Document Verification Certificate**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
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1	Please submit a certificate in the prescribed format (please download the format from the link given below) for verification / confirmation of the documents submitted for compliance of eligibility / qualifying criteria. Non submission of the certificate, or submission of certificate either not properly filled in, or in a format other than the prescribed format shall lead to summary rejection of your offer. (Click here to download the Format of Self Certificatio)	No	No	Allowed (Mandatory)
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**Standard Technical Criteria**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	The tenderer must have successfully completed or substantially completed any one of the following categories of work(s) during last 07 (seven) years, ending last day of month previous to the one in which tender is invited: (i) Three similar works each costing not less than the amount equal to 30% of advertised value of the tender, or (ii) Two similar works each costing not less than the amount equal to 40% of advertised value of the tender, or (iii) One similar work costing not less than the amount equal to 60% of advertised value of the tender.	No	No	Allowed (Mandatory)
1.1	Defination of Similar Work :- Any Civil Engineering work	No	No	Not Allowed

**5. COMPLIANCE**

**Check Lst**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Documents to be uploaded only in the website by the Tenderer Following Annexures duly filled and signed are to be uploaded online only prior to Closing of Tender. Original copy of all the documents to be submitted to office within 7 days whenever demanded by the Railway. Otherwise, Railway reserves rights to Reject/Accept such tender/offer without any reference to the tenderer/tenderer's. Annexures are available at Upload/View Document menu in Home Page of IREPS portal for works tender. Annexure Description 1. Annexure-I(a) Details of the Works Completed by the tenderer during the last seven years to be filled & submitted as per Annexure-I(a). 2. Annexure-I(b) Details of contractual payment received by the Tenderer during the last 3 (three) financial years including the current financial year to be filled & submitted in Annexure-I(b).3 Annexure-II Details of Plants and Machinery with the tenderer to be filled & submitted as per Annexure- II. 4 Annexure-III Details of Personnel and Organization of the Tenderer to be filled & submitted as per Annexure-III. 5 Annexure-IV Details of Works Presently on hand of the Tenderer to be filled & submitted as per Annexure- IV. 6 Annexure-V Details regarding Association of Railway Officer(s) with the tenderer to be filled & submitted as per Annexure- V. 7 Annexure-VI List of the Arbitration Cases of the Tenderer during last five years to be filled & submitted as per Annexure-VI. 8 Annexure-VII List of the Court Cases of the Tenderer during last Five years to be filled & submitted in Annexure- VII. 9 Annexure-VIII NEFT MANDATE FORM. All Payments to the agency (including the refund of the Bid Security of the unsuccessful bidder preferably) will be remitted through NEFT. The Tenderer is required to submit Bank details and A/C No. etc. in Annexure-VIII 10 Annexure-IX GST COMPLAINT INVOICE : To be filled & submitted as per Annexure-IX. 11 Annexure-V of GCC-2022 FORMAT FOR CERTIFICATE TO BE SUBMITTED / UPLOADED BY TENDERER ALONGWITH THE TENDER DOCUMENTS as per Annexure-V of GCC-2022. 12 Annexure-XI LETTER OF CREDIT: To be filled & submitted as per Annexure-XI. 13. Annexure-VIA BID SECURITY: Bank Guarantee Bond from any scheduled commercial bank of India to be filled & submitted as per Annexure-VIA. 14. Annexure-VIB Annual Contractual Turnover Data for the Previous 3/4 Years (Contractual Payment only) to be filled & submitted as per Annexure-VIA. 15. Annexure-VI of GCC-2022: TENDERER'S CREDENTIALS (BID CAPACITY) to be submitted as per Annexure-VI of GCC-2022. (This annexure will be applicable, if tenders having advertised value more than Rs 20 crore wherein eligibility criteria includes bid capacity)	No	No	Not Allowed

**Commercial-Compliance**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
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**ASANSOL DIVISION-ENGINEERING/EASTERN RLY  
TENDER DOCUMENT**

Tender No: O-AC-T-52-22-23

Closing Date/Time: 25/07/2022 12:00

1	Demand for the Financial Criteria, Association of Railway Officers, List of Arbitration cases, Court cases and Mandate for NEFT are to be uploaded with a scanned copy duly filled in and signed as per annexure no. IV, V, VI, VII, VIII, IX, XI. Annexure-VI, VI A & VI B of GCC-2022 respectively. These Annexures are available in View Document menu at Home page and is downloadable. The details of the uploaded documents should be produced whenever demanded for verification on written request at any point of time of the tender and contract within 7 days. Otherwise, Railway reserves rights to Reject/Accept such tender/offer without any reference to the tenderer/tenderer's.	Yes	No	Allowed (Mandatory)
2	Please enter the percentage of local content in the material being offered. Please enter 0 for fully imported items, and 100 for fully indigenous items. The definition and calculation of local content shall be in accordance with the Make in India policy as incorporated in the tender conditions.	No	Yes	Allowed (Optional)

**General Instructions**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Tenderers are requested to go through the following documents which are available in upload/View Documents in Home page of IREPS portal for works tenders before submitting the e-tender. 1. General Instruction for E-Tenders on works contract-Chapter- I 2. Special Condition-General- Chapter-II	No	No	Not Allowed
2	Tenderers are requested to go through the following documents which are available in upload/View Documents in Home page of IREPS portal for works tenders before submitting the e-tender. 1. General Instruction for E-Tenders on works contract-Chapter- I 2. Special Condition-General- Chapter-II	No	No	Not Allowed
3	Opening of e-tender:1. The e-tenders will be opened online using the IREPS portal. No representative is required to be present for opening of e-tender and taking notes of rates quoted and ranking as the complete details of rates etc. of all the bidders shall be available to the bidders through the website after the opening of the tender. Note: For more details refer to Cl: 4 of General Instruction-Chapter-I for Submission of Bid Security , Cost of Tender Document and opening of e-tender.	No	No	Not Allowed

**Special Conditions**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading

**ASANSOL DIVISION-ENGINEERING/EASTERN RLY  
TENDER DOCUMENT**

Tender No: O-AC-T-52-22-23

Closing Date/Time: 25/07/2022 12:00

1	<p>1.One number HP desk top computer with minimum specification of 8GB RAM and 1TB hard disk and one number brother make printer DCP-B 7500D multi function Centre with automatics two side printing facility has to be provided within one month from the date of issue of LOA in the office of Senior Section Engineer or Assistant Engineer or Divisional Engineer for smooth handling of the contractual work. The desk top computer will be retained by Railways after the completion of contract. A penalty of Rs.1 Lakh will be imposed if it is not supplied within one month from the date of issue of LOA. 2.Specification for item no. 2,3 and 4 of schedule-A is attached separately as annexure "Specification" in tender documents section. The supplied item for item no.2,3 and 4 of schedule-A must be is of this specification. 3.The work will have to be completed within 12 months from the date of issue of acceptance letter. 4.Contractor is required to start the work at an earliest after receipt of LOA. 5.Railway Administration may use vehicle and equipment of contractor in case of accident/natural calamities involving human life. 6.GCC-2022 with all correction slips are binding upon the contractor. 7.The contractor must issue employment and identity card to his workers before starting the work within railway premises. 8.Contractor must give the name of site representative before entering into the execution of work. 9.The contractor must keep first aid box at the site of work. 10.Trade license, labour registration/ labour certificate must be submitted before execution of agreement as per extent rule. 11.The work will be done as per instruction of AEN or his representative at site. 12.The materials should be passed by the competent authority before these are incorporated in the work. 13.The work will be carried out as per the latest edition of IRWM. 14.The contractor must abide by and comply with the provision of contract labour (Regulation and Abolition Act, 1970) and Central Rules, 1971 ans as revised time to time. 15.Safety of contractor's labour while working should be ensured by the contractor. 16.All removed excess earth and debris to be disbursed by the contractor outside Railway land with his own cost. 17.Contractor should arrange testing for cement and other materials at his own cost and as directed by Engineer at site. Cube test (Crushing strength) to be done as per IS-456- 1987. 18.As per extant rules Income tax, GST, Surcharge , etc as applicable will be deducted from the bill.</p>	No	No	Not Allowed
1.1	<p>19.All labour, tools, plants, and consumables will be supplied by the contractor at his own cost including their transportation to site &amp; removal from site, complete in all respect. 20.The quantity mentioned above against various items is approx. for tendering purpose only whereas the payment will be made on the actual work done. 21.The materials to be used and the method of construction will be decided by the Engineer or his representatives at site and this will be binding upon the contractor. 22.The Rly. Admn. reserves the right to reject/cancel tender at any time without assigning any reasons or whatsoever. 23.Released materials if any should be handed over to the store of the concern SE (Works) with proper accountal. 24.As per clause 55-B to GCC (addendum &amp; corrigendum slip), the contractor shall comply with the provisions of Para 30 and 36-B of the Employees Provident Fund Scheme,1952 , Para 3 &amp; 4 of Employees Pension Scheme, 1995 and Para 7 and of Employees Deposit Linked Insurance Scheme,1976 as modified from time to time , wherever applicable and shall indemnify the Railway from and against any claims under the aforesaid Act and Rules. 25.The supplier of goods and/ or service would be subject to GST Act and Rules as applicable from time to time. 26.All the bidders/tenderer should ensure that they are GST compliant and their quoted tax structure / rates are as per GST law. 27.Works contract taxes will be governed by GST Act 2017 and as per extent rules. 28.Before submitting a tender, the tenderer will be deemed to have satisfied himself by actual inspection of the site and locality of the works, that all conditions liable to be encountered during the execution of the works are taken into account and that the rates he enters in the tender forms are adequate and all the inclusive to accord with the provisions in Clause -37 of the Standard General Conditions of contract for the completion of works to the entire satisfaction of the Engineer. 29.Tenderer will examine the various provisions of The Central Goods and Services Tax Act, 2017 (CGST)/ Integrated Goods and Service Tax Act, 2017 (IGST)/ Union Territory Goods and Services Tax Act, 2017 (UTGST)/ respective State's Good and Service Tax Act (SGST) also, as notified by Central/ State Govt. &amp; as amended from time to time and applicable taxes before bidding. Tenderers will ensure that full benefit of Input Tax Credit (ITC) likely to be availed by them is duly considered while quoting rates.</p>	No	No	Not Allowed

**ASANSOL DIVISION-ENGINEERING/EASTERN RLY  
TENDER DOCUMENT**

Tender No: O-AC-T-52-22-23

Closing Date/Time: 25/07/2022 12:00

1.1.1	30.The successful tenderer who is liable to be registered under CGST/IGST/UTGST/SGST Act shall submit GSTIN along with other details required under CGST/IGST/UTGST/SGST Act to railway immediately after the award of contract, without which no payment shall be released to the contractor. The contractor shall be responsible for deposition of applicable GST to the concerned authority. 31.In case the successful tenderer is not liable to be registered under CGST/ IGST/UTGST/SGST Act, the railway shall deduct the applicable GST from his/ their bills under reverse charge mechanism (RCM) and deposit the same to the concerned authority. 32.Latest guideline of Railway Board's vide letter no. 2018/CE-I/CT/9 Date 04-06- 2018 regarding " Letter of Credit" as Mode of payment in Works tenders or service tenders may be applicable, if required. 33.As per provision 55-C of GCC-2022 contractor shall provide details of his Letter of Acceptance (LOA)/Contract Agreements on Shramik Kalyan Portal within 15 days of issue of LOA for approval of concerned Engineer. 34. The maintenance period of the work will be 06 months from the date of completion of the work.	No	No	Not Allowed
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**Technical-Compliances**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Demand for the credential criteria both Technical and Similar nature of work and other technical details are to be uploaded with a scanned copy duly filled in and signed as per annexure no. I(a),I(b), II, III.Annexure-V of GCC-2022. These Annexures are available in View Document menu at Home page and are downloadable. The details of the uploaded documents should be produced whenever demanded for verification on written request at any point of time of the tender and contract within 7 days.Otherwise, Railway reserves rights to Reject/Accept such tender/offer without any reference to the tenderer/tenderer's.	Yes	No	Allowed (Mandatory)
2	The tenderers shall submit a copy of certificate stating that all their statements/documents submitted alongwith bid are true and factual. Standard format of certificate to be submitted by the bidder is enclosed as Annexure-V. Non submission of above certificate by the bidder shall result in summarily rejection of his/their bid. It shall be mandatorily incumbent upon the tenderer to identify, state and submit the supporting documents duly self attested/digitally signed by which they/he is qualifying the Qualifying Criteria mentioned in the Tender Document.	No	No	Allowed (Mandatory)
3	Annexure V :- The tenderers shall submit a copy of certificate stating that all their statements/documents submitted alongwith bid are true and factual. Standard format of certificate to be submitted by the bidder is enclosed as Annexure-V of GCC-2022. Non submission of above certificate by the bidder shall result in summarily rejection of his/their bid. It shall be mandatorily incumbent upon the tenderer to identify, state and submit the supporting documents duly self attested/digitally signed by which they/he is qualifying the Qualifying Criteria mentioned in the Tender Document.	No	No	Allowed (Mandatory)

**Undertakings**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	I/ We have visited the works site and I / We am / are aware of the site conditions.	No	No	Not Allowed

**ASANSOL DIVISION-ENGINEERING/EASTERN RLY  
TENDER DOCUMENT**

Tender No: O-AC-T-52-22-23

Closing Date/Time: 25/07/2022 12:00

2	<p>1.0 WHEREAS the President of India acting through the Eastern Railway administration and their authorised officers has invited e-tenders for the above-mentioned work vide tender notice mentioned in the NIT Notice Inviting Tender published in the website. 2.0 AND WHEREAS I/We, have read the above NIT Notice Inviting Tender for e-tender, General instructions, Special Conditions-General, all special conditions and have purchased this e-tender document, have carefully read and understood the same, have visited the site and have satisfied myself/ourselves as to the nature of the work and site conditions before filling this e-tender. 3.0 AND WHEREAS my/our address for all communications hereinafter shall be considered as official and shall be made in the address, email Id and Mobile phone and other phone nos. given in the portal of IREPS while registering as tenderer for e-tender. In case of any change in this concerned officer of railway will be informed. 4.0 AND WHEREAS I/We state that in the event of this e-tender being unsuccessful, the aforesaid Bid Security deposited by me/us may be refunded to me/us through NEFT / by a crossed cheque on the Reserve Bank of India at Kolkata. 5.0 AND WHEREAS I/We hereby sign this e-tender document digitally by virtue of the legal authorities vested with me/us to enter into commitment on behalf of the tenderer, documentary support whereof is enclosed herewith. 6.0 AND WHEREAS I/We have read and understood this e-tender document and agree to abide by the various terms and conditions contained therein. I/We also agree to keep the offer open for acceptance for a period of 90 days from the date fixed for opening of the same and in default hereof, I/We will be liable for forfeiture of my/our Bid Security .</p>	No	No	Not Allowed
3	<p>7.0 Now, therefore I/We hereby submit this e-tender and offer to do the work for the Eastern Railway at the rates quoted in the schedule through online and hereby bind myself/ourselves to complete the work in all respects within the stipulated period of completion from the date of issue of the letter of acceptance of this tender. 8.0 And I/We agree to abide by the General Conditions of Contract 2022 editions and the Unified Standard Schedule of Rates Labour Materials of 2011 edition issued by the Eastern Railway, read with all correction slips issued thereto from time to time, and to carry out the works according to the special conditions and specifications of materials and works as laid hereunder in various chapters of this e-tender document. 9.0 And I/We have understood and accept the stipulation that full value of the Bid Security shall stand forfeited without prejudice to any other right or remedies if: 1. I/We do not execute the contract documents, in case my/our tender is accepted, within seven days after receipt of notice issued by the Railway that such documents are ready, or 2. I/we do not commence the work, in case my/our e-tender is accepted, within fifteen days after receipt of orders to that effect. 10.0 And until a formal agreement is executed, acceptance of this tender shall constitute a binding contract between us subject to modifications as may be mutually agreed between us and indicated in the letter of acceptance of my/our offer for this work. 11.0 And I/We agree to produce the details of the uploaded documents whenever demanded for verification on written request at any point of time of the tender and contract within 7 days. Otherwise, Railway reserves rights to Reject/Accept such tender/offer without any reference to the tenderer/tenderer's.</p>	No	No	Not Allowed

**Custom**

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Each Bidder or each member of a JV must have to fill details of Annual Contractual Turnover Data for the Previous 3/4 Years (Contractual Payment only) in annexure-VIB form separately and submit the same with the offer, complying the guidelines mentioned in this annexure. The format of the same is annexed in the commercial compliance- annexures in Documents attached with tender.	No	No	Allowed (Mandatory)
2	The tenderers shall submit a copy of certificate stating that all their statements/documents submitted along with bid are true and factual. Standard format of certificate to be submitted by the bidder is enclosed as Annexure-V of GCC-2022.	No	No	Allowed (Mandatory)
3	Scanned copy of any other letters/documents etc. If agency intends to submit .	No	No	Allowed (Optional)

**ASANSOL DIVISION-ENGINEERING/EASTERN RLY  
TENDER DOCUMENT**

Tender No: O-AC-T-52-22-23

Closing Date/Time: 25/07/2022 12:00

**6. Documents attached with tender**

S.No.	Document Name	Document Description
1	GCC-2022_1.pdf	GCC-2022
2	V.pdf	Annexure-V
3	Checklist.pdf	Check list
4	TenderDocuments-2022_2.pdf	Tender Documents
5	CommercialCompliance-Annexures_1.pdf	Commercial Compliance-Annexures
6	TechnicalCompliance-Annexures..pdf	Technical Compliance-Annexures.
7	Specification.pdf	Annexure of Specification

This tender complies with Public Procurement Policy (Make in India) Order 2017, dated 15/06/2017, issued by Department of Industrial Promotion and Policy, Ministry of Commerce, circulated vide Railway Board letter no. 2015/RS(G)/779/5 dated 03/08/2017 and 27/12/2017 and amendments/ revisions thereof.

As a Tender Inviting Authority, the undersigned has ensured that the issue of this tender does not violate provisions of GFR regarding procurement through GeM.

**Signed By: AMRISH MOHAN**

**Designation : Sr.DEN/IVASN**

Annexure- VIII





**EASTERN**

**WAY ASANSOL DIV**

**Note No. #1**

No. C.4/PollutionControl/ASN/2022  
Asansol Dated 04.07.2022.

Sub: Proposal for supply, installation fixed type mist fog water sprinkler at 01 Goods shed (DUMKA) under Asansol Division of Eastern Railways as per instruction of Jharkhand State Pollution Control Board/Ranchi.

Ref: i JSPCB's Regional Officer's CTO certificate no. JSPCB/RO/RNC/CTO-11434197/2022/109 dated 29.05.2022 for DUMKA at P/6.

\*\*\*\*\*

In the context of Consent to Operate (CTO) for Dumka goods shed has been obtained till 30.10.2022 vide certificate under ref. (i).

Now JSPCB/Ranchi has directed that for renewal of the consent of Dumka, occupier shall submit some documents along with the compliance, in which installation fixed type mist fog water sprinkler is directed. As per discussion with engineering department, 04 nos. of mist cannon will be required for Dumka goods shed.

In this regard budgetary quotation has been collected from 03 firms, attached for reference from P/2 to P/4. As per lowest quotation of Mahamaya Enterprise, Asansol, the estimated cost for procurement of mist cannon ` 3,66,420/- amounting to ` 14,65,680 (Rupees Fourteen lakhs sixty five thousand four hundred twenty) only.

As per MSOP part A para 2D, DRM is sanctioning authority of estimate and administrative approval for ERW works using 1% provision of sanctioned estimate at P/1.

 Digitally Signed

04/07/2022 6:45 PM

DEVENDRA YADAV  
(OS/COMML/ASN/ER)

**Note No. #2**

May kindly sanction.

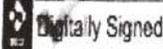
 Digitally Signed

04/07/2022 6:56 PM

SANTANU CHAKRABORTY  
(SR.DCM/ASN/ER)

**Note No. #3**

approved

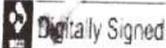
 Digitally Signed

05/07/2022 11:08 AM

**PERMANAND SHARMA**  
(DRM/ASN/ER)

**Note No. #4**

May kindly provide fund under proper head of allocation.

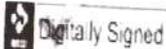
 Digitally Signed

05/07/2022 12:49 PM

**SANTANU CHAKRABORTY**  
(SR.DCM/ASN/ER)

**Note No. #5**

for necessary fund

 Digitally Signed

05/07/2022 3:29 PM

**SUNNY BISHWAJEET**  
(SR.DME/ASN/ER)

**Note No. #6**

Please process

 Digitally Signed

05/07/2022 6:21 PM

**RANAJIT KUMAR ROY**  
(DME/C&W/ASN/ER)

**Note No. #7**

The proposed work can be processed under ERW (Category 12 of Railway Board letter No. 2016/EnHM/13/02 dated 13.05.2016: "Measures for mitigation of Air and Water pollution during construction & operation").

Forwarded for necessary fund allocation with relevant details of fund.

Digitally Signed

05/07/2022 6:57 PM

RAKESH RANJAN  
(SSE/MECH/ASN/ER)**Note No. #8**

Fund is available under following allocations and corresponding UWID for current year outlay:-

S.N	Estt.No	UWID NO.	Allocation	Amount
1.	3/umbrella/22-23	02.01.16.21.1.00.001	43-1662.03	894877.55/-
2.	34/umbrella/21-22	02.01.32.21.3.20.005	29-3251.03	101596.47/-
3.	34/umbrella/20-21	02.01.32.19.3.50.009	29-3246.03	129069.38/-
4.	48/umbrella/21-22	02.01.32.21.3.50.007	29-3251.03	119775.6/-
5.	13/LSB/22-23	02.01.53.21.4.50.004	20-5362.03	188505.7/-
6.	9/LSB/22-23	02.01.53.21.4.50.001	20-5362.03	13343.15/-
7.	10/LSB/22-23	02.01.53.21.4.50.002	20-5362.03	13310.57/-
8.	6/LSB/22-23	02.01.42.21.4.50.002	21-4263.03	5201.58/-
			TOTAL	1465680/-

(Rupees fourteen lakh sixty five thousand six hundred eighty only)

The above case is for your kind consideration & necessary order please.

Digitally Signed

06/07/2022 4:47 PM

RAKESH KUMAR  
(CG-1/MECH/ASN/ER)

**Note No. #9**

Fund allocation of Rs. 1465680 for 04 Mist cannon for Dumka Goods shed made above by concerned DC.

Submitted please.

 Digitally Signed

06/07/2022 5:19 PM

**RAKESH RANJAN**  
(SSE/MECH/ASN/ER)

**Note No. #10**

May kindly forward please.

 Digitally Signed

08/07/2022 4:22 PM

**RANAJIT KUMAR ROY**  
(DME/C&W/ASN/ER)

**Note No. #11**

08/07/2022 4:26 PM

**SWAPNIL BANDOPADHYAY**  
(APO-II/ASN/ER)

**Note No. #12**

May kindly forward please.

 Digitally Signed

08/07/2022 4:31 PM

**RANAJIT KUMAR ROY**  
(DME/C&W/ASN/ER)

**Note No. #13**

11/07/2022 10:34 AM

 Digitally Signed

**SUNNY BISHWAJEET**  
(SR.DME/ASN/ER)

**Note No. #14**

For vetting please

11/07/2022 7:05 PM



**SANTANU CHAKRABORTY**  
**(SR.DCM/ASN/ER)**







June 2022

	Industry Name	stationid	analyserid	Parameter	Process Value	Unit	Submitted Date
1	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	50.33	ug/m3	2022-06-30 23:41 PM
2	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	54.06	ug/m3	2022-06-30 23:11 PM
3	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	55.92	ug/m3	2022-06-30 22:41 PM
4	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	60.75	ug/m3	2022-06-30 22:11 PM
5	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	63.16	ug/m3	2022-06-30 21:41 PM
6	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	30.17	ug/m3	2022-06-30 21:11 PM
7	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	13.68	ug/m3	2022-06-30 20:41 PM
8	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	26.88	ug/m3	2022-06-30 20:11 PM
9	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	53.28	ug/m3	2022-06-30 19:41 PM
10	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	53.28	ug/m3	2022-06-30 19:26 PM
11	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	36.68	ug/m3	2022-06-30 18:56 PM
12	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	36.68	ug/m3	2022-06-30 18:41 PM
13	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	51.63	ug/m3	2022-06-30 18:11 PM
14	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	81.54	ug/m3	2022-06-30 17:41 PM
15	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	62.6	ug/m3	2022-06-30 17:11 PM
16	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	24.73	ug/m3	2022-06-30 16:41 PM
17	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	39.08	ug/m3	2022-06-30 16:11 PM
18	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	67.78	ug/m3	2022-06-30 15:41 PM
19	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	67.78	ug/m3	2022-06-30 15:11 PM
20	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	75.31	ug/m3	2022-06-30 14:41 PM
21	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	75.31	ug/m3	2022-06-30 14:11 PM
22	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.31	ug/m3	2022-06-30 13:41 PM
23	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.31	ug/m3	2022-06-30 13:11 PM
24	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	22.57	ug/m3	30-06-2022 12:41
25	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	22.57	ug/m3	30-06-2022 12:11
26	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	51.38	ug/m3	30-06-2022 11:41
27	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	51.38	ug/m3	30-06-2022 11:11
28	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	4.1	ug/m3	30-06-2022 10:56
29	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	4.1	ug/m3	30-06-2022 10:11
30	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	153.87	ug/m3	30-06-2022 09:41
31	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	153.87	ug/m3	30-06-2022 09:11
32	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	170.97	ug/m3	30-06-2022 08:41
33	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	170.97	ug/m3	30-06-2022 08:11
34	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	103.83	ug/m3	30-06-2022 07:41
35	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	103.83	ug/m3	30-06-2022 07:11
36	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	116.9	ug/m3	30-06-2022 06:41
37	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	116.9	ug/m3	30-06-2022 06:11
38	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	52.68	ug/m3	30-06-2022 05:41
39	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	52.68	ug/m3	30-06-2022 05:11
40	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	58.53	ug/m3	30-06-2022 04:41
41	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	58.53	ug/m3	30-06-2022 04:11
42	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	60.7	ug/m3	30-06-2022 03:56
43	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	65.03	ug/m3	30-06-2022 02:36
44	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	116.27	ug/m3	30-06-2022 02:06
45	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	116.27	ug/m3	30-06-2022 01:36
46	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	129.19	ug/m3	30-06-2022 01:06
47	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	129.19	ug/m3	30-06-2022 00:36
48	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	23.66	ug/m3	30-06-2022 00:06
49	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	23.66	ug/m3	2022-06-29 23:36 PM
50	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	26.29	ug/m3	2022-06-29 23:06 PM
51	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	26.29	ug/m3	2022-06-29 22:36 PM
52	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	4.94	ug/m3	2022-06-29 22:06 PM
53	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	4.94	ug/m3	2022-06-29 21:36 PM
54	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	33.94	ug/m3	2022-06-29 21:06 PM
55	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.44	ug/m3	2022-06-29 20:36 PM
56	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.83	ug/m3	2022-06-29 20:06 PM
57	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	49.02	ug/m3	2022-06-29 19:36 PM
58	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	57.39	ug/m3	2022-06-29 19:06 PM
59	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	61.58	ug/m3	2022-06-29 18:36 PM
60	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	61.58	ug/m3	2022-06-29 18:21 PM

Loading: - 23/06/22 - placement of Rake - 11/00 hrs on 23/06/22  
 26/06/22 - placement of Rake 02/45 hrs on 26/06/22

62	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	22.07	ug/m3	2022-06-29 17:51 PM
63	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	22.07	ug/m3	2022-06-29 17:21 PM
64	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	30.62	ug/m3	2022-06-29 17:06 PM
65	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	34.9	ug/m3	2022-06-29 16:36 PM
66	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	28.85	ug/m3	2022-06-29 16:06 PM
67	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	25.82	ug/m3	2022-06-29 15:36 PM
68	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	23.37	ug/m3	2022-06-29 15:06 PM
69	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	18.48	ug/m3	2022-06-29 14:36 PM
70	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	19.16	ug/m3	2022-06-29 14:06 PM
71	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.53	ug/m3	2022-06-29 13:36 PM
72	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	31.33	ug/m3	2022-06-29 13:06 PM
73	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	52.92	ug/m3	29-06-2022 12:36
74	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.9	ug/m3	29-06-2022 12:06
75	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	7.87	ug/m3	29-06-2022 11:36
76	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	17.66	ug/m3	29-06-2022 11:06
77	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.24	ug/m3	29-06-2022 10:36
78	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.24	ug/m3	29-06-2022 10:06
79	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	4.61	ug/m3	29-06-2022 09:36
80	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	4.61	ug/m3	29-06-2022 09:06
81	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	61.97	ug/m3	29-06-2022 08:36
82	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	61.97	ug/m3	29-06-2022 08:06
83	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	43.75	ug/m3	29-06-2022 07:36
84	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	43.75	ug/m3	29-06-2022 07:06
85	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	61.38	ug/m3	29-06-2022 06:36
86	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	61.38	ug/m3	29-06-2022 06:06
87	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	111.25	ug/m3	29-06-2022 05:36
88	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	111.25	ug/m3	29-06-2022 05:06
89	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	30.08	ug/m3	29-06-2022 04:36
90	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	30.08	ug/m3	29-06-2022 04:06
91	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	26.35	ug/m3	29-06-2022 03:36
92	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	26.35	ug/m3	29-06-2022 03:06
93	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	26.35	ug/m3	29-06-2022 02:36
94	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	33.15	ug/m3	29-06-2022 02:06
95	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	33.15	ug/m3	29-06-2022 01:51
96	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	66.88	ug/m3	29-06-2022 01:36
97	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	54.88	ug/m3	29-06-2022 00:36
98	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	40.45	ug/m3	29-06-2022 00:06
99	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	27.2	ug/m3	2022-06-28 23:36 PM
100	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.57	ug/m3	2022-06-28 22:01 PM
101	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	21.33	ug/m3	2022-06-28 21:31 PM
102	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	22.85	ug/m3	2022-06-28 21:01 PM
103	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	46.23	ug/m3	2022-06-28 20:31 PM
104	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	92.99	ug/m3	2022-06-28 20:01 PM
105	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	88.2	ug/m3	2022-06-28 19:31 PM
106	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	78.61	ug/m3	2022-06-28 19:01 PM
107	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	99.5	ug/m3	2022-06-28 18:31 PM
108	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	141.28	ug/m3	2022-06-28 18:01 PM
109	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	107.93	ug/m3	2022-06-28 17:31 PM
110	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	41.23	ug/m3	2022-06-28 17:01 PM
111	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	41.23	ug/m3	2022-06-28 16:31 PM
112	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	47.18	ug/m3	2022-06-28 16:01 PM
113	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	47.18	ug/m3	2022-06-28 15:31 PM
114	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.44	ug/m3	2022-06-28 15:01 PM
115	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.44	ug/m3	2022-06-28 14:31 PM
116	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	55.12	ug/m3	2022-06-28 14:01 PM
117	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	55.12	ug/m3	2022-06-28 13:31 PM
118	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	98.27	ug/m3	2022-06-28 13:01 PM
119	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	98.27	ug/m3	28-06-2022 12:31
120	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	50.23	ug/m3	28-06-2022 12:01
					50.23	ug/m3	28-06-2022 11:31
					98.67	ug/m3	28-06-2022 11:01





	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	74.28	ug/m3	2022-06-25 16:31 PM
242	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	82.53	ug/m3	2022-06-25 16:01 PM
243	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	82.53	ug/m3	2022-06-25 15:31 PM
244	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	27.28	ug/m3	2022-06-25 15:01 PM
245	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	27.28	ug/m3	2022-06-25 14:31 PM
246	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.25	ug/m3	2022-06-25 14:01 PM
247	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.25	ug/m3	2022-06-25 13:31 PM
248	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	25.74	ug/m3	2022-06-25 13:01 PM
249	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	25.74	ug/m3	25-06-2022 12:31
250	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	43.92	ug/m3	25-06-2022 12:01
251	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	53.01	ug/m3	25-06-2022 11:31
252	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	49.84	ug/m3	25-06-2022 11:01
253	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.26	ug/m3	25-06-2022 10:31
254	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.33	ug/m3	25-06-2022 10:01
255	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.37	ug/m3	25-06-2022 09:31
256	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	19.1	ug/m3	25-06-2022 09:01
257	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	4.46	ug/m3	25-06-2022 08:31
258	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	27.01	ug/m3	25-06-2022 08:01
259	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	38.28	ug/m3	25-06-2022 07:31
260	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	115.11	ug/m3	25-06-2022 07:01
261	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	153.52	ug/m3	25-06-2022 06:31
262	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	137.44	ug/m3	25-06-2022 06:01
263	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	105.27	ug/m3	25-06-2022 05:31
264	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	85.46	ug/m3	25-06-2022 05:01
265	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	45.83	ug/m3	25-06-2022 04:31
266	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	42.22	ug/m3	25-06-2022 04:01
267	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	35.01	ug/m3	25-06-2022 03:31
268	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	36.31	ug/m3	25-06-2022 03:01
269	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	38.9	ug/m3	25-06-2022 02:31
270	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	50.94	ug/m3	25-06-2022 02:01
271	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	75.02	ug/m3	25-06-2022 01:31
272	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	71.2	ug/m3	25-06-2022 01:01
273	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	63.57	ug/m3	25-06-2022 00:31
274	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	63.57	ug/m3	25-06-2022 00:01
275	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	96.49	ug/m3	2022-06-24 23:31 PM
276	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	96.49	ug/m3	2022-06-24 23:01 PM
277	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	19.79	ug/m3	2022-06-24 22:31 PM
278	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	19.79	ug/m3	2022-06-24 22:01 PM
279	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	111.17	ug/m3	2022-06-24 21:31 PM
280	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	111.17	ug/m3	2022-06-24 21:01 PM
281	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	123.53	ug/m3	2022-06-24 20:31 PM
282	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	123.53	ug/m3	2022-06-24 20:01 PM
283	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.21	ug/m3	2022-06-24 19:31 PM
284	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.21	ug/m3	2022-06-24 19:01 PM
285	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	72.84	ug/m3	2022-06-24 18:31 PM
286	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	72.84	ug/m3	2022-06-24 18:01 PM
287	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.43	ug/m3	2022-06-24 17:31 PM
288	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.43	ug/m3	2022-06-24 17:01 PM
289	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.58	ug/m3	2022-06-24 16:31 PM
290	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.58	ug/m3	2022-06-24 16:01 PM
291	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.62	ug/m3	2022-06-24 15:31 PM
292	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.62	ug/m3	2022-06-24 15:01 PM
293	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	31.76	ug/m3	2022-06-24 14:46 PM
294	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.33	ug/m3	24-06-2022 12:36
295	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	81.97	ug/m3	24-06-2022 12:21
296	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	81.97	ug/m3	24-06-2022 11:51
297	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	81.97	ug/m3	24-06-2022 11:36
298	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	84.6	ug/m3	24-06-2022 11:06
299	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	84.6	ug/m3	24-06-2022 10:36
300	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	94	ug/m3	24-06-2022 10:21



















	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	39.4	ug/m3	14-06-2022 12:46
782	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	39.4	ug/m3	14-06-2022 12:21
783	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	95.82	ug/m3	14-06-2022 11:51
784	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	95.82	ug/m3	14-06-2022 11:21
785	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	59.15	ug/m3	14-06-2022 10:36
786	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	92.66	ug/m3	14-06-2022 09:56
787	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	94.97	ug/m3	14-06-2022 09:06
788	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	87.75	ug/m3	14-06-2022 08:41
789	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	87.75	ug/m3	14-06-2022 08:06
790	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.77	ug/m3	14-06-2022 07:46
791	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	18.66	ug/m3	14-06-2022 07:06
792	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	52.44	ug/m3	14-06-2022 06:36
793	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	52.44	ug/m3	14-06-2022 06:21
794	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	85.75	ug/m3	14-06-2022 06:01
795	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	102.41	ug/m3	14-06-2022 05:06
796	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	35.89	ug/m3	14-06-2022 04:46
797	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	35.89	ug/m3	14-06-2022 04:11
798	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	68.31	ug/m3	14-06-2022 03:31
799	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	68.31	ug/m3	14-06-2022 03:16
800	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	26.34	ug/m3	14-06-2022 02:46
801	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	60.19	ug/m3	14-06-2022 01:31
802	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	46.9	ug/m3	14-06-2022 01:01
803	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	40.26	ug/m3	14-06-2022 00:36
804	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	40.26	ug/m3	14-06-2022 00:06
805	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.8	ug/m3	2022-06-13 23:51 PM
806	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	53.07	ug/m3	2022-06-13 23:36 PM
807	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	53.07	ug/m3	2022-06-13 23:11 PM
808	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.89	ug/m3	2022-06-13 22:31 PM
809	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.89	ug/m3	2022-06-13 22:06 PM
810	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	40	ug/m3	2022-06-13 21:41 PM
811	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	40	ug/m3	2022-06-13 21:16 PM
812	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	55.73	ug/m3	2022-06-13 20:36 PM
813	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	55.73	ug/m3	2022-06-13 20:21 PM
814	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	118.84	ug/m3	2022-06-13 20:01 PM
815	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	150.39	ug/m3	2022-06-13 19:06 PM
816	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	97.43	ug/m3	2022-06-13 18:46 PM
817	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	70.95	ug/m3	2022-06-13 16:51 PM
818	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	109.77	ug/m3	2022-06-13 16:36 PM
819	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	109.77	ug/m3	2022-06-13 16:06 PM
820	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	109.77	ug/m3	2022-06-13 15:36 PM
821	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	107.75	ug/m3	2022-06-13 15:06 PM
822	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	107.75	ug/m3	2022-06-13 14:36 PM
823	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	98.48	ug/m3	2022-06-13 14:21 PM
824	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	127.28	ug/m3	13-06-2022 11:31
825	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	67.32	ug/m3	13-06-2022 10:31
826	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	97.81	ug/m3	13-06-2022 10:07
827	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	113.05	ug/m3	13-06-2022 05:06
828	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	70.52	ug/m3	13-06-2022 04:36
829	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	70.52	ug/m3	13-06-2022 04:06
830	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	70.52	ug/m3	13-06-2022 03:51
831	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	88.41	ug/m3	2022-06-12 19:31 PM
832	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	82.1	ug/m3	2022-06-12 19:01 PM
833	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	78.95	ug/m3	2022-06-12 18:31 PM
834	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	94.26	ug/m3	2022-06-12 18:01 PM
835	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	101.91	ug/m3	2022-06-12 17:31 PM
836	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	122.08	ug/m3	2022-06-12 17:01 PM
837	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	162.42	ug/m3	2022-06-12 16:46 PM
838	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	162.42	ug/m3	2022-06-12 16:16 PM
839	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	181.15	ug/m3	2022-06-12 15:46 PM
840	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	181.15	ug/m3	2022-06-12 15:16 PM

841	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10			
842	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	135.96	ug/m3	2022-06-12 14:46 PM
843	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	135.96	ug/m3	2022-06-12 14:16 PM
844	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	168.4	ug/m3	2022-06-12 13:46 PM
845	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	168.4	ug/m3	2022-06-12 13:16 PM
846	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	132.37	ug/m3	12-06-2022 12:46
847	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	132.37	ug/m3	12-06-2022 12:16
848	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	243.97	ug/m3	12-06-2022 11:46
849	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	243.97	ug/m3	12-06-2022 11:16
850	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	72.15	ug/m3	12-06-2022 10:46
851	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	72.15	ug/m3	12-06-2022 10:16
852	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	69.79	ug/m3	12-06-2022 09:46
853	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	69.79	ug/m3	12-06-2022 09:31
854	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	69.79	ug/m3	12-06-2022 09:01
855	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	80.83	ug/m3	12-06-2022 08:31
856	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	80.83	ug/m3	12-06-2022 08:01
857	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	75.56	ug/m3	12-06-2022 07:31
858	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	75.56	ug/m3	12-06-2022 07:01
859	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	130.16	ug/m3	12-06-2022 06:31
860	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	130.16	ug/m3	12-06-2022 06:01
861	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	80.04	ug/m3	12-06-2022 05:31
862	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	80.04	ug/m3	12-06-2022 05:01
863	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	78.05	ug/m3	12-06-2022 04:31
864	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	78.05	ug/m3	12-06-2022 04:01
865	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	84.86	ug/m3	12-06-2022 03:46
866	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	88.26	ug/m3	12-06-2022 03:31
867	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	88.26	ug/m3	12-06-2022 03:01
868	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	82.04	ug/m3	12-06-2022 02:31
869	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	82.04	ug/m3	12-06-2022 02:01
870	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	77.4	ug/m3	12-06-2022 01:31
871	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	77.4	ug/m3	12-06-2022 01:16
872	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	77.4	ug/m3	12-06-2022 01:01
873	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	119.09	ug/m3	12-06-2022 00:31
874	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	119.09	ug/m3	12-06-2022 00:01
875	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	35.81	ug/m3	2022-06-11 23:31 PM
876	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	35.81	ug/m3	2022-06-11 23:01 PM
877	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	89.27	ug/m3	2022-06-11 22:31 PM
878	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	89.27	ug/m3	2022-06-11 22:01 PM
879	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	103.94	ug/m3	2022-06-11 21:31 PM
880	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	103.94	ug/m3	2022-06-11 21:01 PM
881	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	108.47	ug/m3	2022-06-11 20:31 PM
882	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	108.47	ug/m3	2022-06-11 20:16 PM
883	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	108.47	ug/m3	2022-06-11 20:01 PM
883	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	101.29	ug/m3	2022-06-11 19:46 PM

July 2022

	Industry Name	stationid	analyserid	Parameter	Process Value	Unit	Submitted Date
1	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.16	ug/m3	14-07-2022 08:12
2	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.16	ug/m3	14-07-2022 07:42
3	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.18	ug/m3	14-07-2022 07:12
4	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.18	ug/m3	14-07-2022 07:12
5	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.18	ug/m3	14-07-2022 06:57
6	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.19	ug/m3	14-07-2022 06:27
7	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.2	ug/m3	14-07-2022 05:57
8	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.21	ug/m3	14-07-2022 05:27
9	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.22	ug/m3	14-07-2022 05:12
10	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.22	ug/m3	14-07-2022 04:42
11	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.24	ug/m3	14-07-2022 04:12
12	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	0.24	ug/m3	14-07-2022 03:42
13	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	7.78	ug/m3	14-07-2022 03:27
14	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	7.78	ug/m3	14-07-2022 03:27
15	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	22.85	ug/m3	14-07-2022 02:57
16	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	24.29	ug/m3	14-07-2022 02:27
17	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	27.17	ug/m3	14-07-2022 02:12
18	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	27.17	ug/m3	14-07-2022 01:42
19	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	24.84	ug/m3	14-07-2022 01:27
20	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	20.18	ug/m3	14-07-2022 01:12
21	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	30.61	ug/m3	14-07-2022 00:27
22	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	30.61	ug/m3	14-07-2022 00:27
23	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	51.47	ug/m3	14-07-2022 00:12
24	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	29.87	ug/m3	2022-07-13 13:57 PM
25	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	29.87	ug/m3	2022-07-13 13:27 PM
26	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	37.94	ug/m3	2022-07-13 13:12 PM
27	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	41.97	ug/m3	13-07-2022 12:42
28	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	41.97	ug/m3	13-07-2022 12:42
29	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	62.82	ug/m3	13-07-2022 12:12
30	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	104.51	ug/m3	13-07-2022 11:57
31	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	104.51	ug/m3	13-07-2022 11:27
32	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	86.62	ug/m3	13-07-2022 11:12
33	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	50.84	ug/m3	13-07-2022 10:42
34	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	42.41	ug/m3	13-07-2022 10:12
35	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	25.55	ug/m3	13-07-2022 09:57
36	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	25.55	ug/m3	13-07-2022 09:27
37	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	28.39	ug/m3	13-07-2022 08:57
38	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	28.39	ug/m3	13-07-2022 08:42
39	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	29.44	ug/m3	13-07-2022 08:12
40	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	31.54	ug/m3	13-07-2022 07:42
41	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	30.55	ug/m3	13-07-2022 07:12
42	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	28.57	ug/m3	13-07-2022 06:42
43	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	28.57	ug/m3	13-07-2022 06:27
44	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	31.75	ug/m3	13-07-2022 05:57
45	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	31.75	ug/m3	13-07-2022 05:42
46	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	31.75	ug/m3	13-07-2022 05:12
47	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	43.4	ug/m3	13-07-2022 04:42
48	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	43.4	ug/m3	13-07-2022 04:12
49	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.34	ug/m3	13-07-2022 03:57
50	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.34	ug/m3	13-07-2022 03:42
51	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.34	ug/m3	13-07-2022 03:27
52	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.34	ug/m3	13-07-2022 03:12
53	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	1.34	ug/m3	13-07-2022 03:12
54	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	60.02	ug/m3	13-07-2022 02:42
55	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	60.02	ug/m3	13-07-2022 02:12
56	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.8	ug/m3	13-07-2022 01:57
57	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	48.8	ug/m3	13-07-2022 01:27
58	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	54.23	ug/m3	13-07-2022 00:57
59	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	54.23	ug/m3	13-07-2022 00:27

loading on 13/07/22

Loading date : 1) 03/07/22 Placement 06/00 hrs on 03/07/22  
 2) 13/07/22 Reke placement 12/30 hrs on 13/07/22  
 3) 17/07/22 " 10/00 hrs on 17/07/22









301	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	19.41	ug/m3	09-07-2022 07:27
302	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	67.4	ug/m3	09-07-2022 06:57
303	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	67.4	ug/m3	09-07-2022 06:42
304	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	67.4	ug/m3	09-07-2022 06:27
305	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	67.4	ug/m3	09-07-2022 06:12
306	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	44.32	ug/m3	09-07-2022 05:57
307	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	32.78	ug/m3	09-07-2022 05:42
308	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	32.78	ug/m3	09-07-2022 05:12
309	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	38.44	ug/m3	09-07-2022 04:42
310	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	38.44	ug/m3	09-07-2022 04:27
311	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	41.29	ug/m3	09-07-2022 03:57
312	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	42.71	ug/m3	09-07-2022 03:42
313	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	42.71	ug/m3	09-07-2022 03:27
314	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	42.71	ug/m3	09-07-2022 03:12
315	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	45.87	ug/m3	09-07-2022 02:57
316	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	47.45	ug/m3	09-07-2022 02:42
317	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	47.45	ug/m3	09-07-2022 02:27
318	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	47.45	ug/m3	09-07-2022 02:12
319	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	50.97	ug/m3	09-07-2022 01:57
320	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	52.73	ug/m3	09-07-2022 01:27
321	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	56.63	ug/m3	09-07-2022 00:57
322	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	58.58	ug/m3	09-07-2022 00:42
323	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	58.58	ug/m3	09-07-2022 00:12
324	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	57.68	ug/m3	2022-07-08 23:57 PM
325	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	55.89	ug/m3	2022-07-08 21:57 PM
326	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	24.53	ug/m3	2022-07-08 21:42 PM
327	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	8.85	ug/m3	2022-07-08 21:22 PM
328	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	8.85	ug/m3	2022-07-08 21:02 PM
329	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	9.51	ug/m3	2022-07-08 20:42 PM
330	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	9.84	ug/m3	2022-07-08 20:12 PM
331	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	35.05	ug/m3	2022-07-08 19:52 PM
332	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	47.66	ug/m3	2022-07-08 19:12 PM
333	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	65.81	ug/m3	2022-07-08 18:37 PM
334	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	65.81	ug/m3	2022-07-08 18:17 PM
335	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	65.81	ug/m3	2022-07-08 17:47 PM
336	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	73.12	ug/m3	2022-07-08 16:57 PM
337	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	18.34	ug/m3	2022-07-08 16:27 PM
338	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	18.34	ug/m3	2022-07-08 16:07 PM
339	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	18.34	ug/m3	2022-07-08 15:47 PM
340	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	83.9	ug/m3	2022-07-08 15:12 PM
341	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	83.9	ug/m3	2022-07-08 14:52 PM
342	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	93.22	ug/m3	2022-07-08 14:32 PM
343	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	93.22	ug/m3	2022-07-08 13:57 PM
344	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	34.9	ug/m3	2022-07-08 13:17 PM
345	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	34.08	ug/m3	08-07-2022 12:42
346	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	32.44	ug/m3	08-07-2022 12:02
347	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	32.44	ug/m3	08-07-2022 11:47
348	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	8.29	ug/m3	08-07-2022 11:27
349	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	27.53	ug/m3	08-07-2022 10:37
350	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	66.01	ug/m3	08-07-2022 09:57
351	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	66.01	ug/m3	08-07-2022 09:57
352	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	39.16	ug/m3	08-07-2022 09:17
353	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	34.37	ug/m3	08-07-2022 08:32
354	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	31.98	ug/m3	08-07-2022 07:57
355	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	59.28	ug/m3	08-07-2022 07:22
356	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	59.28	ug/m3	08-07-2022 06:47
357	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	65.87	ug/m3	08-07-2022 06:07
358	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	46.7	ug/m3	08-07-2022 05:32
359	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	8.35	ug/m3	08-07-2022 04:52
360	Eastern Railway. Dumka	311	EasternRailwaysAnalyser1	PM10	8.97	ug/m3	08-07-2022 04:27













STONE CUT LOADING DETAILS FOR THE MONTH OF JUNE-22

DVSN	DMRG STTN	I/O	STTN FROM	STTN TO	COMMODITY DESCRIPTION	CNSR	CNSG	UNITS	COMMERCIAL PLACEMENT TIME	RELEASE TIME
ASN	GSDD	0	GSDD	NRPA	STONE CUT	RSKK	MDCT	42	23-06-2022 11:00	24-06-2022 13:50
ASN	GSDD	0	GSDD	CAA	STONE CUT	TEP	RSTA	42	26-06-2022 02:45	26-06-2022 12:00

  
 22/07/22  
 माल गोदाम अधीक्षक  
 Goods Shed Superintendent  
 पूर्ण रेलवे, दुमका  
 Fr. Rh., Dumka

STONE CUT LOADING DETAILS FOR THE MONTH OF JULY UP TO 22.07.2022

DVSN	DMRG STTN	I/O	STTN FROM	STTN TO	COMMOD ITY CODE	COMMODITY DESCRIPTION	CNSR	CNSG	RAKE ID	UNITS	COMMERCIAL PLACEMENT TIME	RELEASE TIME
ASN	DUMK	0	DUMK	TRS	3281111	STONE CUT	TEP	YREP	05042213	42	13-07-2022 12:30	14-07-2022 01:20
ASN	DUMK	0	DUMK	NRPA	3281111	STONE CUT	VEVI	MDCT	220422005	40	17-07-2022 10:00	17-07-2022 19:55
ASN	G15DD	0	G15DD	G112	3281111	STONE CUT	VEVI	MK4C	12160438	42	03-07-2022 16:30	03-07-2022 23:30

(3281111)

*[Signature]*  
 22/07/22  
 मात गोदाम अधीक्षक  
 Goods Shed Superintendent  
 पूर्ण रेलवे, दुमका  
 P. R. D. Dumka

उपर्युक्त का कार्यालय  
दुमका

अंचल अधिकारी का कार्यालय, दुमका सदर।

23 JUL 2022

पत्रांक...223./रा0

विभाग

क्रियाशक्ति

प्रेषक:-

अंचल अधिकारी,  
दुमका।

सेवा में,

उपायुक्त,  
दुमका।

दुमका, दिनांक ...23/7/22

विषय :- रेलवे स्टेशन के उत्तर तरफ साईडिंग स्थल की जाँच एवं मापी प्रतिवेदन तथा मोहल्लेवासियों का अनापत्ति प्रतिवेदन के संबंध में।

प्रसंग :- उपरोक्त विषय के संदर्भ में भवदीय के मौखिक आदेशानुसार।

महाशय,

उपर्युक्त विषय के संबंध में भवदीय आदेशानुसार दिनांक 23.07.2022 को रेलवे स्टेशन एवं रेलवे स्टेशन के उत्तर तरफ साईडिंग स्थल में अगामी समय कोयला एवं स्टोन चिप्स डम्पींग एवं लोडिंग के क्रम में उड़ने वाले धूल-धूलकण को रोक-थाम हेतु साईडिंग स्थल के नजदीक मुहल्लेवासी एवं बगल में अवस्थित संत जेवियेर स्कूल के प्राचार्य श्री आनन्द मीज के अध्यक्षता में आज एक बैठक आहुत की गई। बैठक की कार्यवाही की मूल प्रति एवं साईडिंग स्थल की मापी प्रतिवेदन इस पत्र के साथ संलग्न है।

अतः भवदीय को जाँच एवं मापी प्रतिवेदन अवलोकनार्थ सादर समर्पित।

विश्वासभाजन

  
अंचल अधिकारी,  
दुमका।

स्वयं - मौजा रसिकपुर में रेलवे साईडिंग के पार नव निर्मित कोयला के रेलगाड़ों का, एक बैक के क्रम में हस्तांतरण तथा निम्न कार्य के लिए सामुहिक समर्पण।

Name

- |                     |                                |
|---------------------|--------------------------------|
| 1. Ronuka - Jasi    | 11. Manjula Tirkey             |
| 2. Anu Rana Jha     | 12. Anu Rana Jha               |
| 3. Anandhesh kumar  | 13. Nikolau Soru               |
| 4. अनौरवा मंडल      | 14. Manisha Manandhi           |
| 5. Tuhin M. Kisku   | 15. Stelna Hansda.             |
| 6. Ravindra Kisku   | 16. Lini Soru.                 |
| 7. Sanjay Kumar Lal | 17. Amita Here                 |
| 8. Cecilia Tudu     | 18. Margaret Murmu             |
| 9. Philomina Tudu   | 19. Suhagirai Tudu             |
| 10. Pushpa Murmu    | 20. Ashok Hembsoon             |
|                     | 21 - Bahadur marandi           |
|                     | 22. अनौरवा (निर्दिष्ट परीक्षा) |

आज दिनांक 23-7-22 को मौजा रसिकपुर स्थित रेलवे साईडिंग के पार नव निर्मित पारों के रेलगाड़ों की बैक, रेलवे में कोयला, चिप्स लोडिंग के क्रम में उड़ने वाले धूल के रोकथाम हेतु संत जेवियर स्कूल के प्राचार्य श्री आनन्द मिश्र के अध्यक्षता में की गई।

इस बैक में सर्व समर्पण से यह निर्णय लिया गया कि रेलवे से कोयला, चिप्स टुलाई के क्रम में लोड-अनलोड के क्रम में उड़ने वाले धूल पर पर्याप्त मात्रा में पानी का छिड़काव करना होना चाहिए तथा रेलवे साईडिंग पर जमा कोयला अधिक अधिक दिनों तक नहीं रहना चाहिए, तथा कोयला डंपिंग क्षेत्र में हरे-भरे शिक्षा लाबाने हेतु प्रस्ताव पत्र लिखा गया। यह कार्य पूर्ण हो जाता है जो हम लोगों को कोई आपत्ति नहीं है।

23/07/22  
S. midumba

23.7.22  
27/3/20

23/7/22  
4.11.22

आनन्द मिश्र  
प्रेसिडेंट

23.7.22

आज दिनांक 23-7-22 को निदेशानुसार रेलवे स्टेशन एवं रेलवे साईडिंग की, स्टेशन प्रबंधक, राजखुप निरीक्षक, अंचल निरीक्षक एवं अंचल अधिकारी, दुमका के संयुक्त मार्ग दर्शन से रेलवे स्टेशन एवं रेलवे साईडिंग की नापी की गई, नापी प्रतिवेदन निम्न प्रकार है।

- ① रेलवे स्टेशन से रेलवे साईडिंग की दूरी- 52 मीटर (170 Ft)
- ② रेलवे साईडिंग से उत्तर दिशा की ओर रेलवे की बाउंड्री वाल तक की दूरी- 60 मीटर - (200 Ft)
- ③ रेलवे की बाउंड्री वाल से रिंग रोड की दूरी 197 मीटर (650 Ft)

उक्त नापी के क्रम में स्टेशन प्रबंधक के द्वारा बताया गया की पूर्व से ही साईडिंग स्थल पर दो चापा कल चालु स्थिति में हैं। उसके बाद कुल आठ बोरिंग कराया गया जिसमे सात बोरिंग असफल रहा केवल एक बोरिंग में पानी आया है, जिसमे चापा कल लगाना बाकी है।

अतः उक्त प्रतिवेदन सादर सफरित।

अधीन  
रंजीत पाल

23-7-22  
रा० उप० नि०

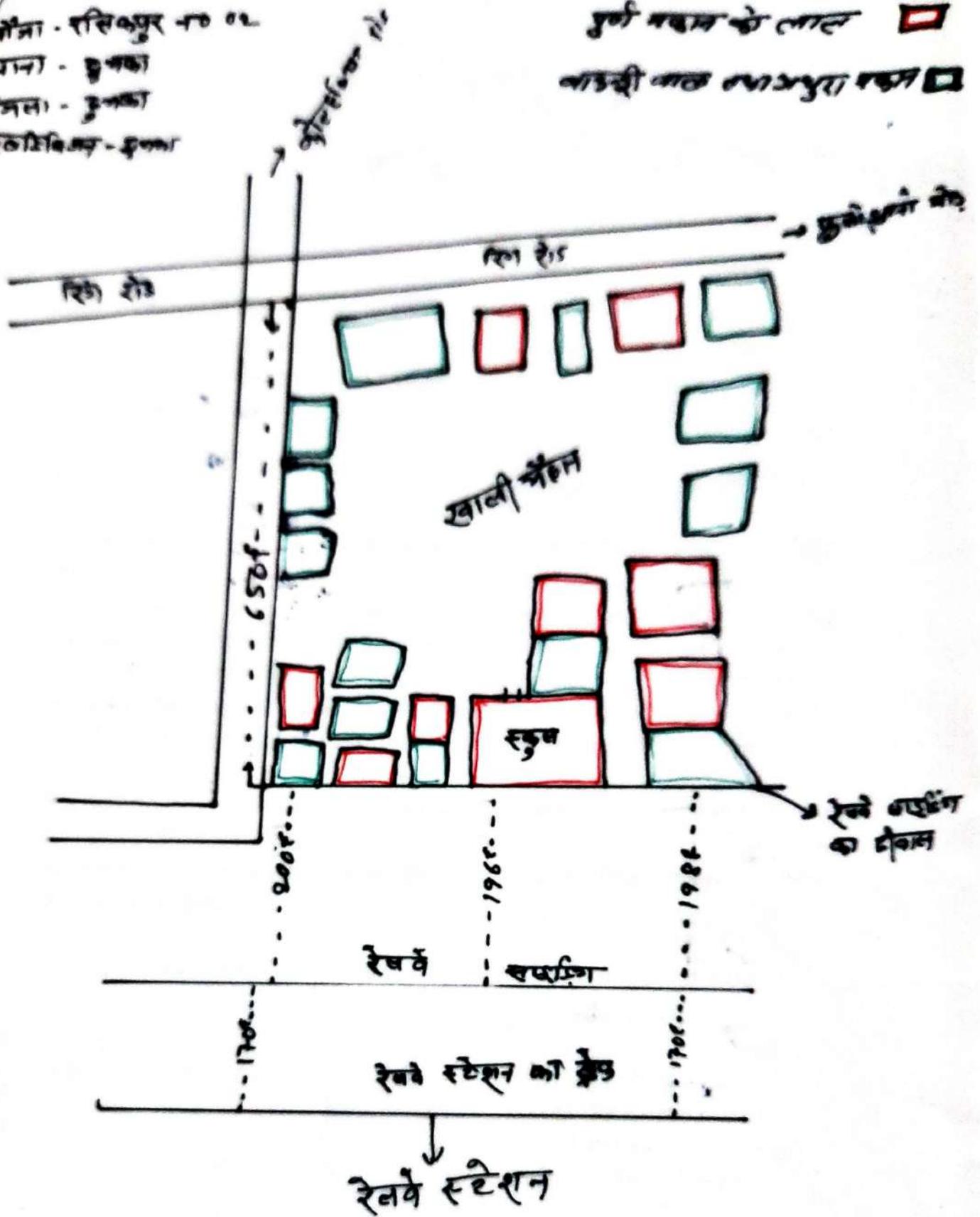
अधीन

23/07/22  
स्टेशन प्रबंधक  
दुमका

23/07/22  
अंचल अधिकारी  
दुमका

मोना - रसिकपुर नं० ०२  
 थाना - बुकका  
 जिला - बुकका  
 सहायक विभाग - बुकका

पूर्ण महान को लाल   
 बाकरी काठ तथा अन्य घर



अमित  
 20/10/2022  
 अमीन

24/7/22  
 10 34/110

अंचल निरीक्षक



# झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,

क्षेत्रीय कार्यालय सह प्रयोगशाला, दुमका।

दिनांक :-

पत्रांक :-

प्रेषक:

क्षेत्रीय पदाधिकारी,  
दुमका।

सेवा में,

संजय कुमार (गुड्स शेड सुपरिटेन्डेंट)  
दुमका गुड्स शेड्स,  
मौजा- रसिकपुर, थाना- दुमका  
जिला- दुमका।

विषय :-

पर्षद् द्वारा निर्धारित शर्तों का अनुपालन किए बगैर दुमका गुड्स शेड से कोयला का लोडिंग एवं अनलोडिंग करने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में सूचित करना है कि 'हिन्दुतान' के दिनांक 03 दिसम्बर, 2022 के अंक में "दुमका रेलवे साइडिंग से कोयला लोडिंग शुरू" शीर्षक से प्रकाशित लेख में दुमका रेलवे साइडिंग से कोयला लोडिंग एवं अनलोडिंग प्रारंभ होने की जानकारी प्राप्त हुई। इसके आलोक में क्षेत्रीय कार्यालय, दुमका द्वारा दिनांक 04.05.2022 को रेलवे साइडिंग का निरीक्षण किया गया। निरीक्षण के क्रम में कोयला का लोडिंग एवं अनलोडिंग होते हुए पाया गया।

ज्ञातव्य हो कि दुमका गुड्स शेड्स (रेलवे साइडिंग) को पर्षद् मुख्यालय के ज्ञापांक बी0 1219 दिनांक 27.06.2022 द्वारा सशर्त संचालन सहमति (CTO) Ref No. JSPCB/RO/RNC/CTO-11434197/2022/109 दिनांक : 2022-05-29 निर्गत किया गया था। जिसमें उक्त पत्र में अंकित शर्तों के अनुपालन के पश्चात ही कोयला लोडिंग एवं अनलोडिंग हेतु निदेशित किया गया था। परन्तु आपने उक्त पत्र एवं संचालन सहमति में वर्णित शर्तों का अनुपालन किये बगैर दुमका गुड्स शेड्स (रेलवे साइडिंग) से कोयला का लोडिंग एवं अनलोडिंग प्रारंभ कर दिया है।

उक्त के आलोक में तीन दिन के अन्दर स्पष्ट करें कि किन परिस्थिति में आपने पर्षद् द्वारा निर्धारित शर्तों का अनुपालन किए बिना दुमका गुड्स शेड्स (रेलवे साइडिंग) से कोयले का परिवहन प्रारंभ किया।

विश्वासभाजन,

ह0/-

क्षेत्रीय पदाधिकारी,  
दुमका।

दुमका/दिनांक:-

ज्ञापांक :-

प्रतिलिपि :- उपायुक्त -सह-अध्यक्ष, जिला पर्यावरण समिति, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

ह0/-

क्षेत्रीय पदाधिकारी,  
दुमका।

ज्ञापांक :- 1392

प्रतिलिपि :- सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्, रांची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

दुमका/दिनांक:- 05/09/20

क्षेत्रीय पदाधिकारी,  
दुमका।